

F.No. No. L-25012(11)/8/2023-LME/NMCG
National Mission for Clean Ganga
Department of Water Resources, River Development
& Ganga Rejuvenation
Ministry of Jal Shakti

Major Dhyanchand National Stadium,
Near India Gate, New Delhi-110002

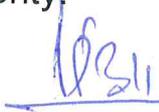
Dated: 18.04 .2023

Subject: Report of the National Mission from Clean Ganga, DoWR, RD&GR, Ministry of Jal Shakti, in compliance of the Order dated 22.03.2023, in the matter of: OA No 581of 2022- Vikas Kumar vs State of Haryana

Sir,

This is with reference to the Hon'ble NGT's Order dated 22.03.2022 in the above cited subject matter and to say that the Report of the National Mission for Clean Ganga(NMCG), DoWR, RD&GR, Ministry of Jal Shakti in the said matter is attached.

3. This issues with the approval of the competent authority.


D.P. Mathuria

Executive Director(Tech),

Encl: As above

To

4. The Registrar, Hon'ble National Green Tribunal, Copernicus Marg New Delhi.

Copy for information to:

- 1.PPS to the Secretary, DoWR,RD&GR, Ministry of Jal Shakti, Shram Shakti Bhawan, New Delhi
2. PS to the DG, NMCG,
3. Director (Co-ordination), NMCG

**National Mission for Clean Ganga
DoWR, RD&GR, Ministry of Jal Shakti**

Report from the National Mission from Clean Ganga, DoWR, RD&GR, Ministry of Jal Shakti, in compliance of the Order dated 22.03.2023- in the matter of: OA No 581of 2022- Vikas Kumar vs State of Haryana

1. Background

1.1 In the above matter, Mr. Vikas Kumar resident of village Jainpur, District Sonipat(Haryana) has filed a complaint that M/s Yodha Mines and Minerals, located at District Sonipat (Haryana), is carrying illegal mining in the river bed of Yamuna and has also constructed illegal bridge on river Yamuna.

1.2 The Hon'ble NGT, vide order dated 12.09.2022, constituted a Joint Committee; comprising of representative of Ministry of Jal Shakti (MoJS); State Government of Haryana; Director, Mines and Geology, State Government of Haryana, Haryana State Pollution Control Board(HSPCB) and Deputy Commissioner, Sonipat(Haryana), to undertake site visit, verify the factual position and submit report within one month. The Haryana State PCB has been the nodal agency for coordination & compliance.

1.3 The Joint Committee submitted its report, without participation of the representative of the Ministry of Jal Shakti (MoJS). The report inter-alia mentioned the following:

- (a) Grant of permission for sand minor minerals, mines/ quarries of Jainpur-2 Sand Unit;
- (b) Consent to establish and consent to operate, for mines by M/s Yodha Mines and Minerals for sand mining by the Haryana State Pollution Control Board. Subsequent refusal of consent to M/s Yodha Mines and Minerals, by the HSPCB, vide Order no HSPCB/Consent/313100422SONCT028808889, dated 11.08.2022 and dated 07.11.2022, under the Water Act, 1974 and Air Act, 1981;
- (c) Letter from the Department of Irrigation & Water Resources, Sonipat, State Government of Haryana vide letter No 77241-43/NGT dated

16.11.2022, informing that work of mining was stopped. The temporary pipe for crossing river Yamuna was constructed by M/s Yodha Mining Agency with prior permission given by XEN Sonipat, and was removed by the agency on 30.06.2022, as per the terms and conditions by the Department of Mines & Geology, State Government of Haryana;

- (d) The Report of the Joint Committee was submitted before the Hon'ble NGT. A copy is annexed as **Annexure-1**

2. Hon'ble NGT's order/direction on the Report of the Joint Committee:

2.1 The Hon'ble NGT, vide its order dated 23.2.2023, impleaded, Ministry of Environment, Forests & Climate Change (MoEF&CC) and the Ministry of Jal Shakti (MoJS), as Respondents No. 6 and 7 and directed to file their response. Subsequently vide order dated, 22.03.2023, the Hon'ble NGT directed that, in their reply, the respondents no. 6 and 7, shall specifically mention their response to the aspects of permissibility of construction of temporary bridges/ roads pathways on/ in the stream of river for mining with requisite details regarding impact of the same on the river ecology, its morphology and aquatic life etc. and also incidence of construction of such temporary bridges/ roads pathways on/ in the stream of river for mining in the entire country.

2.2 In compliance of the aforesaid order of the Hon'ble NGT, Shri Faiz Ullah Khan, Enforcement Co-ordinator, National Mission for Clean Ganga (NMCG) was deputed. Shri Faiz Ullah Khan visited the site on 22.03.2023 along with a representative of the Haryana State Pollution Control Board (HSPCB). It was informed by the representative of the HSPCB the Joint Committee, constituted by the Hon'ble NGT has already submitted its report. A copy of the valid Consent issued for mining to M/s Yodha Mines and Minerals was provided. The arrangement for crossing the river Yamuna, however, was found removed.

3. River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016.

3.1 River Yamuna is a tributary of river Ganga. The River Ganga is of unique importance, ascribed to reasons that are geographical, historical, socio-cultural and economic giving it the status of a National River. Since River Ganga has been facing serious threat due to discharge of increasing quantities of sewage, trade effluents and other pollutants on account of rapid urbanization and industrialization; the Central Government, vide Notification No S.O. 3187(E), dated 07.10.2016, issued an Order, namely; the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 [herein after referred to as Authority's order, 2016], invoking the provisions of sub-section 3 of section 3 of the Environment(Protection)Act, 1986. Under the provisions of the Authority's order, 2016, authorities at Central, State and District levels have been constituted to take measures for prevention, control and abatement of environmental pollution in River Ganga and its tributaries, to ensure continuous adequate flow of water so as to rejuvenate the River Ganga to its natural and pristine condition and for regulating matters connected therewith or incidental thereto

3.2. That paragraph 4 of the Authority's Order, provides certain Principles to be followed for rejuvenation, protection and management of River Ganga and its tributaries viz., :

- (i) the River Ganga shall be managed as a single system;
- (ii) the restoration and maintenance of the chemical, physical, and biological quality of the waters of River Ganga shall be achieved in a time bound manner;
- (iii) the River Ganga shall be managed in an ecologically sustainable manner;
- (iv) the continuity of flow in the River Ganga shall be maintained without altering the natural seasonal variations;

- (v) the longitudinal, lateral and vertical dimensions (connectivity) of River Ganga shall be incorporated into river management processes and practices;
- (vi) the integral relationship between the surface flow and sub-surface water (ground water) shall be restored and maintained;
- (vii) the lost natural vegetation in catchment area shall be regenerated and maintained;
- (viii) the aquatic and riparian biodiversity in River Ganga Basin shall be regenerated and conserved;
- (ix) the bank of River Ganga and its flood plain shall be construction free Zone to reduce pollution sources, pressures and to maintain its natural ground water recharge functions;
- (x) the public participation in rejuvenation, protection and management, revision and enforcement of any regulation, standard, effluent limitation plan, or programme for rejuvenation, protection and management shall be encouraged and made an integral part of processes and practices of River Ganga rejuvenation, protection and management.

3.3. The NMCG in its endeavors engage the participation of the people of the country, pursue advancement in technology and socio-economic conditions of the people and to preserve the rich heritage of national composite culture. Further paragraph 5 of the Authority's Order, 2016 stipulates that "Ecological flow" of water in River Ganga and its tributaries to be maintained. Every State Government, is mandated to endeavor to ensure that uninterrupted flows of water are maintained at all times in River Ganga and its tributaries. Every State Government shall endeavor to maintain adequate flow of water in River Ganga in different seasons to enable River Ganga to sustain its ecological integrity and to achieve the goal, all concerned authorities shall take suitable actions in a time bound manner.

3.4. The paragraph 42 of the Authority's order, 2016 envisages prior approval of the NMCG in certain matters and that every person, the State Ganga Committees, District Ganga Protection Committees, local authorities and other authorities shall obtain *prior approval* of the

NMCG, relating to River Ganga and any area abutting River Ganga or its tributaries, if required to implement the decisions of the National Ganga Council, namely: -

- (a) engineered diversion and storage of water in River Ganga without affecting the flow of water downstream of the River Ganga;
- (b) construction of bridges and associated roads and embankments over the River Ganga or at its River Bank or its flood plain area;
- (c) construction of Ghats or extension of any existing Ghat;
- (d) construction of jetties;
- (e) construction of permanent hydraulic structures for storage or diversion or control of waters or channelisation of River Ganga or its tributaries;
- (f) deforestation of hill slopes and notified forest and other eco-sensitive areas;
- (g) any other activity which contravenes the principles laid out in paragraph 4 of the Authority's Order, 2016 mentioned supra.

4. Findings

4.1 That Namami Gange scheme is aims towards basin centric holistic integrated river conservation efforts. It is of paramount importance that these efforts would require adequate and continuous flows of river water, uninterrupted and unfettered, without any break throughout its entire length. These principles of uninterrupted and unfettered flows are applicable for river and its tributaries as well. As can be seen, constructions across the river channel for mining and similar activities and interrupting the river flow will impact quantity and quality of flow, at various times. The impacted length of river leads to discontinuities, which in turn may result in decline in bio-diversity, fisheries, groundwater levels, soil fertility and waste assimilation capacity of rivers.

4.2 As per the principles, enunciated in the Authority's Order, 2016, and mentioned supra, the continuity of flow in the River Ganga and its tributaries shall be maintained all times. Further paragraph 42 of the Authority's order, mentioned herein above, stipulates for seeking prior approval from the NMCG in certain matters, if necessarily required and inevitable. Although the arrangement for crossing the river Yamuna in the present matter has been removed, however, no approval from the NMCG had been obtained prior to making any such arrangement.

4.2 NMCG has developed a proper system "Web-enabled platform" for dealing with applications, covered under paragraph 42 of the notification dated 07.10.2016, for submission of applications and examination of proposals seeking approval thereof. The Web-enabled platform could have been utilized by the project proponent for seeking approval etc.

4.3 The proposals regarding mining in river bed by concerned authorities, either private or public, for any projects/ activities ought to have been considered by statutory authority; HSPCB keeping in view the paragraph 42 of the *Authority's Order 2016*,

4.4 *National Framework for Sediment Management*, evolved in June, 2022, by Ministry of Jal Shakti may preferably be used as reference document/ guidelines for sediment management in river.

4.5 As no permission was obtained either by the project proponent, *M/s Yodha mines & Minerals* or by the State Government of Haryana, for setting up the structures/pipe lines in the flood plain area/zone and as such the provisions of the Authority's Order, 2016 had been violated.

5. Recommendations:

(i) Henceforth grant of permission for any activity which may impact or likely to impact the continuity of flow in the river and disrupt the longitudinal, lateral connectivity should be regulated after studying the impact of same on river ecology, morphological integrity and aquatic life.

(ii) The construction of temporary bridges/roads pathways on/in the stream of river for any purposes including mining shall be considered in details, if necessary and inevitable, keeping in view of the principles enunciated in paragraph 4 and the provisions of paragraph 42 of the Authority's Order, 2016, studying the impact of the activities on the river ecology, its morphology and aquatic life etc. along with other statutory mandatory environmental clearances from the authority's concerned.

(iii) The permission for sand mining in the flood plain area and /or area abutting the flood plain zone/ area in this matter shall be reviewed by the Haryana State Pollution Control Board/ Department of Mines and Minerals of the State Government of Haryana and permission shall be sought, afresh forthwith, if so required by the project proponent in consultation with the MoEF&CC and NMCG.

(iii) The guidelines viz., the *National Framework for Sediment Management*, issued by the MoJS shall be scrupulously adhered to and periodically monitored by the Department of Mines and Minerals of the State Government of Haryana and the Haryana State Pollution Control Board.

BEFORE THE NATIONAL GREEN TRIBUNAL, COPERNICUS MARG, NEW
DELHI

Original Application No. 581/2022

In the matter of

Vikas Kumar

...Applicant

Vs.

State of Haryana

...Respondent

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Dated:

19/11/2022

Place:

Sonipat


Regional Officer,
HSPCB, Sonipat

Action taken report in compliance of Hon'ble NGT (Principal Bench) order dated 12.09.2022 in the matter of O.A. No. 581/2022 titled as Vikas Kumar Vs State of Haryana.

Introduction

As per the order of Hon'ble NGT dated 12.09.2022 in the matter of O.A. No. 581/2022 titled as Vikas Kumar Vs. State of Haryana, a Grievance in this application that Mr. Vikas Kumar resident of village and post office Jainpur, District Sonipat, Haryana has sent the present letter petition by post, which is registered and treated as original application, complaining that Mr. Sandeep Ahlawat is indulging in illegal mining in the name of Yodha Mines and Minerals in the river bed of river Yamuna and has thereby diverted course of the river by constructing illegal bridge on river Yamuna.

The Hon'ble NGT has constituted a joint Committee comprising of representative of Ministry of Jal Shakti, State of Haryana, Director, Mines and Geology, State of Haryana, State PCB and Deputy Commissioner, Sonipat and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and submit its report within one month. The State PCB will be the nodal agency for coordination and compliance.

A copy of the Hon'ble NGT order dated 12.09.2022 is annexed as **Annexure-I**. In compliance to the aforesaid order of Hon'ble NGT, a joint committee comprising of following members inspected the site alongwith complainant and project proponent on dated 16.11.2022 & 19.11.2022:

1. Sh. Gulshan Kumar, XEN, Sonipat W/S Division, Sonipat
2. Sh. Vikas Chauhan, Mining Inspector, Mines & Geology Department, Sonipat
3. Sh. Shivraj, Nayab Tehsildar, Ganaur, Sonipat
4. Sh. Ravinder Yadav, AEE, Haryana SPCB, Regional Office, Sonipat

Findings /Observations of the Joint Committee:

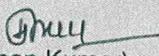
- a) During the site inspection, mining activities were not in operation due to excess flow in river Yamuna.
- b) The erosion of the field area has occurred due to meandering nature of river Yamuna.

- c) The temporary pipe crossing was constructed by M/s Yodha Mines & Minerals, Sand Unit Jainpur-2, Sonipat with permission given by XEN, Sonipat Water Services Division, Sonipat vide letter No. 5544-46/Permission dated 23.11.2021(copy enclosed as **Annexure-II**) and same was removed by M/s Yodha Mines & Minerals on 30.06.2022 as per terms and conditions of permission. Hence, the temporary pipe crossing constructed by M/s Yodha Mines & Minerals was neither illegal and nor diverted the course of river Yamuna. Photographs have been taken during inspection which are enclosed as **Annexure-III**.
- d) Apart from this it is submitted that M/s Yodha Mines & Minerals, accepting the terms and conditions of the auction notice dated 29.01.2015 offered highest bid of Rs. 08.70 Crore per annum against the reserve price of Rs. 07.035 Crore per annum in the auction held on 23.02.2015, in order to obtain the mining contract for extraction of sand from Jainpur-2 Sand Mining Unit district Sonipat having total area of 44.40 hectares (34.40 hectares falling in the riverbed and 10.00 hectares of area falling outside river bed). The highest bid was accepted and LOI was issued in the favour unit on 09.03.2015. The Contract firm executed contract agreement with the state on 07.10.2015. The period of contract is 09 years. The MoEF&CC, Govt. of India after examining the proposal accorded the environmental clearance for mining of sand with the production capacity of 14.40 Lakh MT per annum from 34.40 hectare of river bed area.
- e) The unit has obtained Environmental Clearance (EC) vide no. F. No. J-11015/112/2015-IA-II(M) dated 28.01.2016 from Ministry of Environment, Forest and Climate Change, Government of India. After obtaining Consent to Operate from the Board unit had started mining operation w.e.f. 20.04.2016
- f) The unit was lying non operational from 30.06.2022 to 15.09.2022 as per the condition of environmental clearance granted to the unit. Consent to Operate under Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 was obtained by the unit upto 30.09.2022 from Haryana State Pollution Control Board, but Consent to Operate applied by the unit for renewal was refused by the Board due to non submission of complete documents and required Consent to Operate fees under Water Act and Air Act.

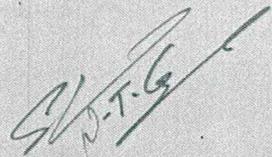
Recommendations of the Joint Committee

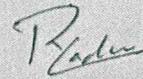
- a) The unit will not start mining activities without obtaining Consent to Operate under Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 from Haryana State Pollution Control Board.
- b) The unit will comply the terms and conditions of Environmental Clearance granted to the unit for mining activities.

This report is being filed by the Joint Committee through Haryana SPCB, for the consideration of Hon'ble National Green Tribunal.


(Gulshan Kumar)
XEN, Sonipat W/S
Division, Sonipat


(Vikas Chauhan)
Mining Inspector,
Sonipat


(Shivraj)
Nayab Tehsildar,
Ganaur, Sonipat


(Ravinder Yadav)
AEE, Haryana
SPCB, Regional
Office, Sonipat

Item No.8

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH**

(By Video Conferencing)
Original Application No. 581/2022

Vikas Kumar ...Applicant

Versus

State of Haryana ...Respondent

Date of hearing: 12.09.2022

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None.

Application is registered based on a Letter Petition received by Post.**ORDER**

1. Mr. Vikas Kumar resident of village and post office Jainpur, District Sonapat, Haryana has sent the present letter petition by post, which is registered and treated as original application, complaining that Mr. Sandeep Ahlawat is indulging in illegal mining in the name of Yodha Mines and Minerals in the river bed of river Yamuna and has thereby diverted course of the river by constructing illegal bridge on river Yamuna.

2. This Tribunal is empowered to *suo moto* take cognizance of the cases involving questions relating to environment arising out of the implementation of enactments specified in First Schedule of the National Green Tribunal Act, 2010 as held by Hon'ble Supreme Court in **Municipal Corporation of Greater Mumbai V/s. Ankita Sinha and others 2021 SSC Online SC 897.**

This Tribunal can also take cognizance of such cases on the basis of letter petitions in accordance with settled principles of law governing Public Interest Litigation.

O. A. No. 581/2022

Vikas Kumar Vs. State of Haryana

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3. *Prima facie*, the averments made in the application raise questions relating to environment arising out of the implementation of the enactments specified in Schedule I to the National Green Tribunal Act, 2010. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position. Accordingly, we constitute a Joint Committee comprising of representative of Ministry of Jal Shakti, State of Haryana, Director, Mines and Geology, State of Haryana, State PCB and Deputy Commissioner, Sonipat and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and submit its report within one month. The State PCB will be the nodal agency for coordination and compliance.

4. In case the Joint Committee observes any violation of consent conditions/environmental norms then it shall forward a copy of its report to:-

(i) the Project Proponent to enable it/him to comply with the recommendations the report of the Joint Committee or file objections against the observations/recommendations made in the same and also file its/his response before this Tribunal as desired within one month from the date of receipt of a copy of the report of the Joint Committee; and

(ii) the Director, Mines and Geology, State of Haryana, State PCB and Deputy Commissioner, Sonipat to enable them to take appropriate remedial action by giving notice to/hearing the project proponent and following due process of law in accordance with Statutory provisions mandating them to take remedial action for prevention, control and abatement of environmental pollution/degradation and for protection and improvement of environment and submit their action taken

O. A. No. 581/2022

Vikas Kumar Vs. State of Haryana

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reports within one month from the date of receipt of a copy of the report of the Joint Committee.

5. Notice of the application be also issued to (i) State of Haryana through Chief Secretary, Government of Haryana, (ii) the Director, Mines and Geology, State of Haryana (iii) State PCB, (iv.) Deputy Commissioner, Sonipat and (v) Project Proponent- Yodha Mines and Minerals requiring them to file their response/ reply to the averments made in the application by email within two months. The Registry is directed to prepare memo of parties accordingly and attach the same with the application.
6. Notice be served on the Project Proponent through Deputy Commissioner, Sonipat and for this purpose notice issued to the Project Proponent be sent to the District Magistrate, Sonipat by E-mail for getting service of the same effected on the Project Proponent and sending his report in this regard.
7. The reports/objections/reply/response be filed within the period as directed above by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.
8. List for further consideration on 21.11.2022.
9. In view of the facts and circumstance of the case, we also consider personal appearance of the Regional Officer, Haryana State PCB and Deputy Commissioner, Sonipat on the next date of hearing through VC to be essential for producing the relevant documents regarding compliance with environmental norms and assisting this Tribunal in just and proper adjudication of the questions involved in the case and they are accordingly directed to remain present before this Tribunal on that date.

O. A. No. 581/2022

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10. A copy of this order, along with a copy of the application and documents attached with the same, be forwarded to the Ministry of Jal Shakti, State of Haryana, Director, Mines and Geology, State of Haryana, State PCB and Deputy Commissioner, Sonapat by e-mail for requisite compliance.

Arun Kumar Tyagi, JM

Dr.Afroz Ahmad, EM

September 12, 2022
AG



सिंचाई एवं जल संसाधन विभाग
हरियाणा

HARYANA IRRIGATION & WATER RESOURCES DEPARTMENT,
OFFICE OF THE EXECUTIVE ENGINEER, SONIPAT WATER SERVICES DIVISION,
SONIPAT CANAL COLONY (BANDEPUR), NARELA ROAD, SONIPAT-131001.

xen-wssnp.irr@gov.in



0130-2243481

7241-4/3
No...../NGT

Dated...../11/2022

To,

The regional Officer,
Haryana State Pollution Control Board,
Sonipat region,

Sub:- Order dated 12.09.2022 in OA No. 581/2022 titled as Vikas Kumar Vs State of Haryana.

Ref:- Your office letter no. HSPCB/SR/2022/SPL-2-3 dt. 10.11.2022

In the context the context of subject cited above a joint inspection is carried out at Yodha Mining Agency Site on dt. 16.11.2022 by following officers:-

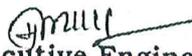
1. XEN, Sonipat W/S Division, Sonipat (under signed)
2. Mining Officer, Sonipat
3. Naib Tehsildar, Ganaur
4. SDO, Haryana State Pollution Control Board, Sonipat Region

During the site inspection, it was observed that the work of mining was found stopped at that time. The erosion of the field areas has occurred due to meandering nature of river Yamuna. The temporary pipe crossing was constructed by Yodha Mining Agency with prior permission given vide XEN, Sonipat Water Services Division, Sonipat letter no. 5544-46 /Permission dt. 23.11.2021(copy attached) and same was removed by the agency on 30.06.2022 as per terms and conditions of permission.

Hence it is submitted that the temporary pipe crossing constructed by Yodha Mining Agency was neither illegal and nor it diverted the course of river Yamuna.

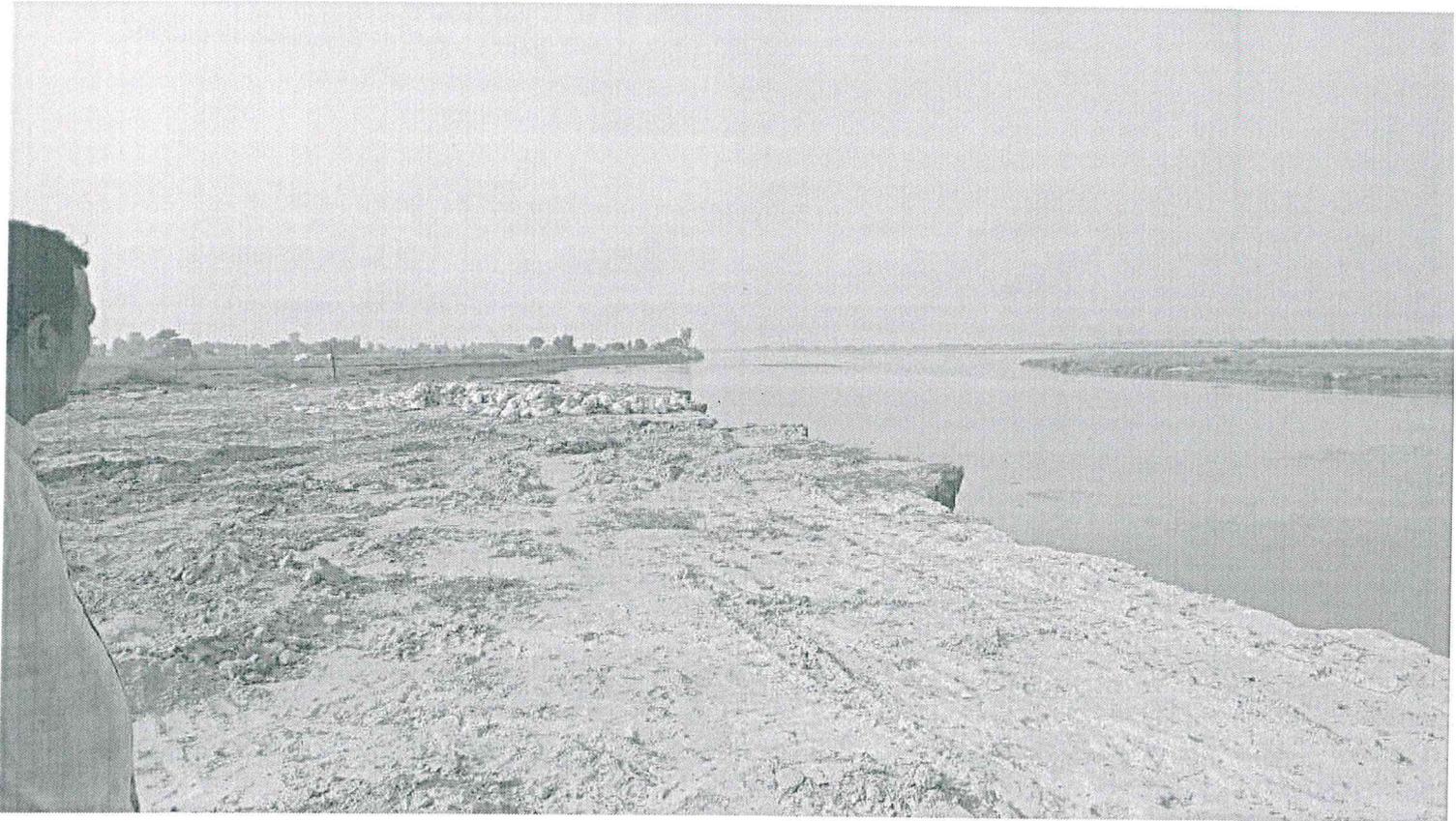
This is for your kind information & further necessary action please.

DA/ As above

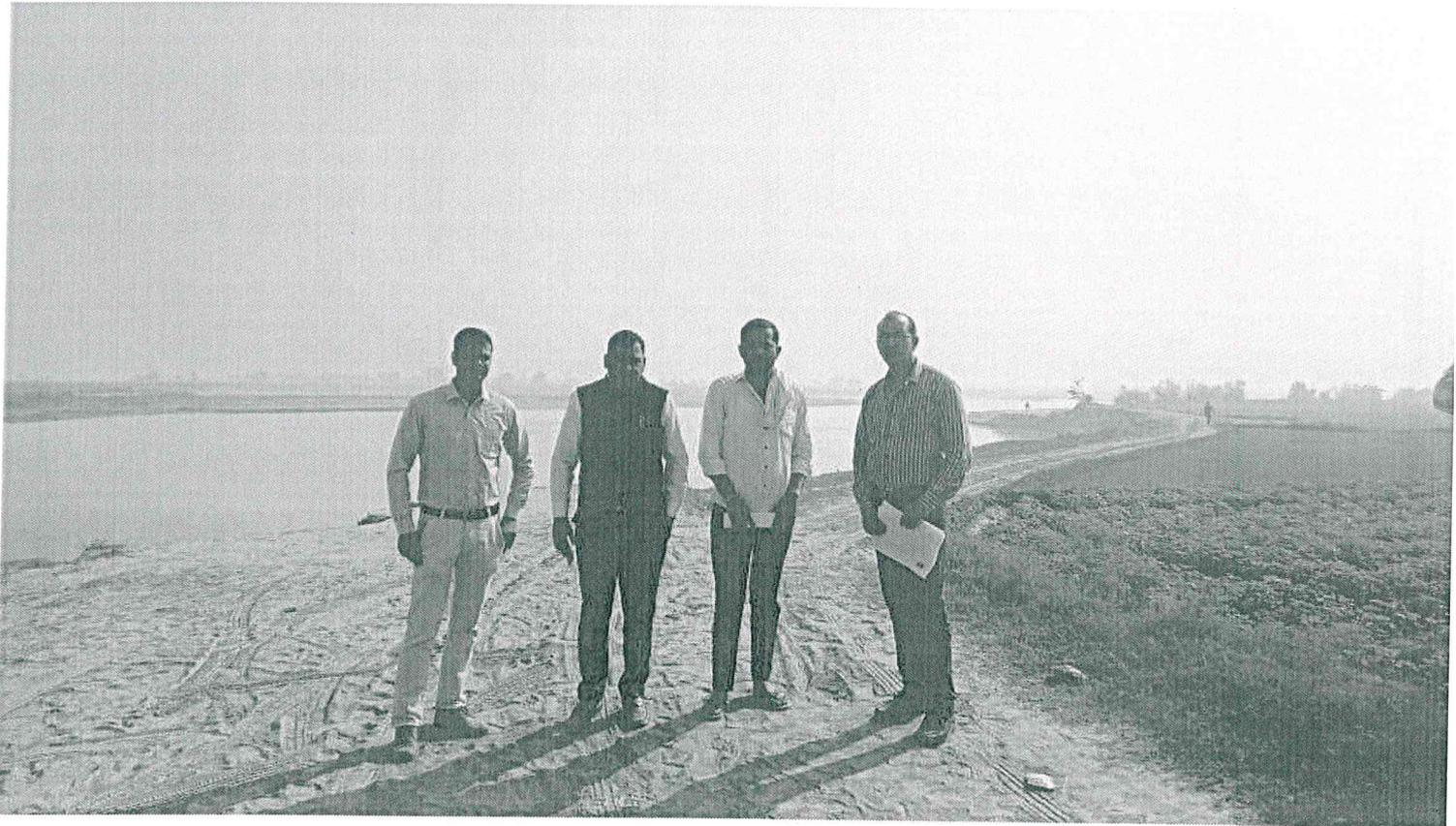

Executive Engineer
Sonipat W. S. Division
Sonipat

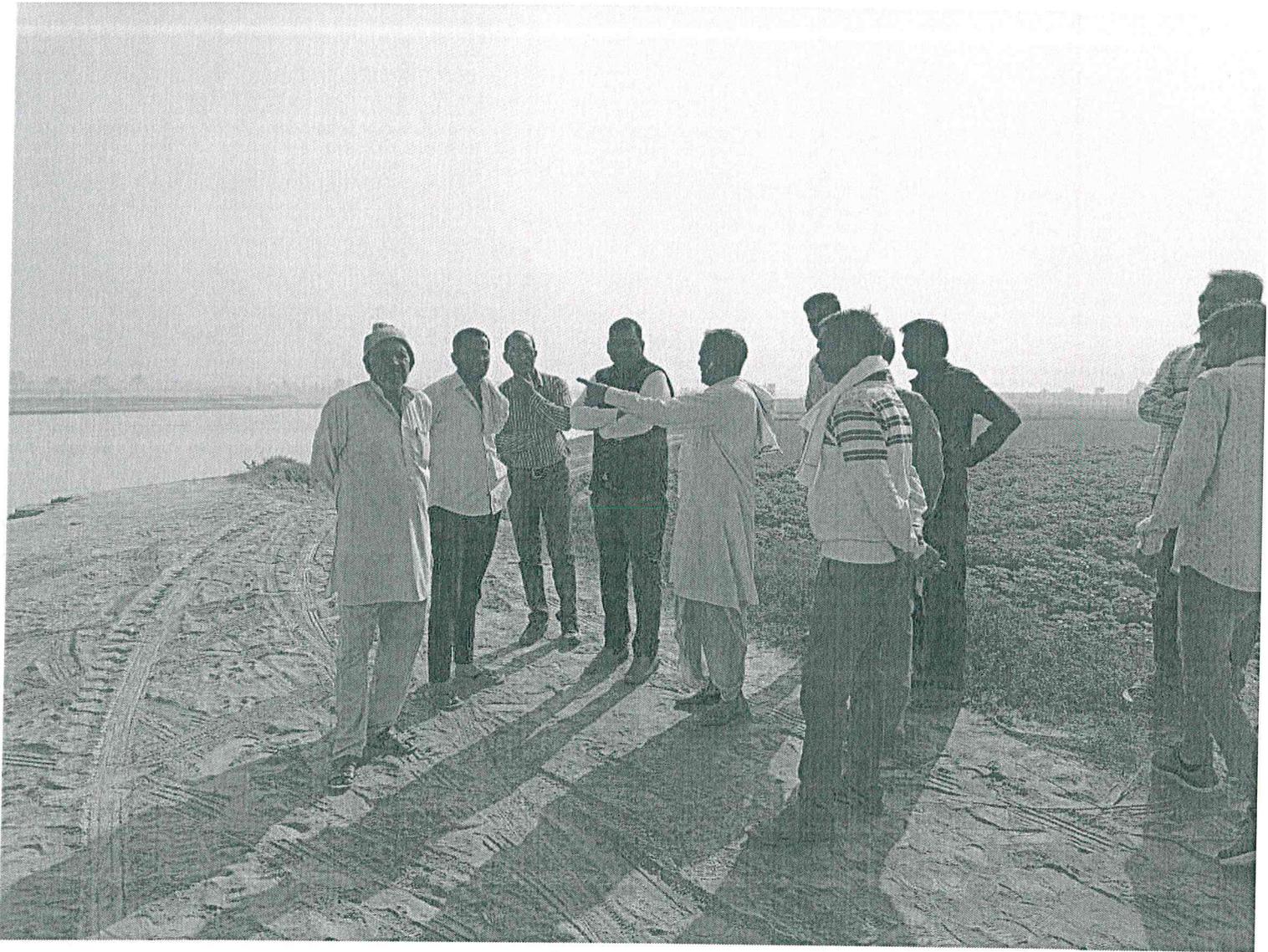
- CC:-** 1. Deputy Commissioner, Sonipat for information please.
2. Superintending Engineer, YWS Circle, Sonipat for information please.

हर बूंद संचय, हर खेत पानी









M/s Yodha Mines and Minerals, Project: Environmental Clearance for Proposed Mining of Sand (Minor Mineral) with proposed production capacity of 16 Lakhs TPA Sand (Minor Mineral) By M/S Yodha Mines and Minerals Located at Village - Jainpur, Tehsil and District- Sonapat Haryana
J-11015/112/2015-IA.II (M) dated 28th January 2016

Table 3.13 Physico-Chemical Characteristics of Soil in the Study Area (Near Project Site)

S. No.	Parameter	Test-Method	Unit	Result
1.	pH (at 25 °C)	IS : 2720 (P-26) by pH Meter	--	7.72
2.	Conductivity	IS:14767 by Conductivity meter	mS/cm	0.281
3.	Soil Texture	IS : 2720 (P-22, RA2003)	--	Sandy Loam
4.	Color	SOP , SP-78, Issue No.-01 & Issue Date-14/02/2013	--	Brown
5.	Water holding capacity	SOP , SP-81, Issue No.-01 & Issue Date-14/02/2013	%	32.75
6.	Bulk density	SOP , SP-80, Issue No.-01 & Issue Date-14/02/2013	gm/cc	1.49
7.	Chloride as Cl	SOP , SP-85, Issue No.-01 & Issue Date-14/02/2013	mg/100g	36.18
8.	Calcium as Ca	SOP , SP-82, Issue No.-01 & Issue Date-14/02/2013	mg/100g	18.60
9.	Sodium as Na	SOP , SP-84, Issue No.-01 & Issue Date-14/02/2013	mg/kg	44.29
10.	Potassium as K	SOP , SP-84, Issue No.-01 & Issue Date-14/02/2013	kg/hect.	126.41
11.	Organic Matter	IS:2720 (P-22) Titrimetric Method	%	0.34
12.	Magnesium as Mg	SOP , SP-83, Issue No.-01 & Issue Date-14/02/2013	mg/100g	8.76
13.	Available Nitrogen as N	IS:14684 Distillation Method	kg/hect.	147.05
14.	Available Phosphorus	SOP , SP-86, Issue No.-01 & Issue Date-14/02/2013	kg/hect.	22.68
15.	Zinc (as Zn)	USEPA 3050B	mg/kg	2.10
16.	Manganese (as Mn)	USEPA 3050B	mg/kg	4.53
17.	Lead (as Pb)	USEPA 3050B	mg/kg	0.48
18.	Cadmium (as Cd)	USEPA 3050B	mg/kg	0.52
19.	Chromium (as Cr)	USEPA 3050B	mg/kg	0.24
20.	Copper (as Cu)	USEPA 3050B	mg/kg	0.93

SOP -Laboratory standard operating procedure

M/s Yodha Mines and Minerals, Project: Environmental Clearance for Proposed Mining of Sand (Minor Mineral) with proposed production capacity of 16 Lakhs TPA Sand (Minor Mineral) By M/S Yodha Mines and Minerals Located at Village - Jainpur, Tehsil and District- Sonapat Haryana J-11015/112/2015-IA.II (M) dated 28th January 2016

Table 3.14 Physico-Chemical Characteristics of Soil in the Study Area (Village- Jainpur)

S. No.	Parameter	Test-Method	Unit	Result
1.	pH (at 25 °C)	IS : 2720 (P-26) by pH Meter	--	7.69
2.	Conductivity	IS:14767 by Conductivity meter	mS/cm	0.275
3.	Soil Texture	IS : 2720 (P-22, RA2003)	--	Sandy Loam
4.	Color	SOP , SP-78, Issue No.-01 & Issue Date-14/02/2013	--	Brownish
5.	Water holding capacity	SOP , SP-81, Issue No.-01 & Issue Date-14/02/2013	%	34.66
6.	Bulk density	SOP , SP-80, Issue No.-01 & Issue Date-14/02/2013	gm/cc	1.43
7.	Chloride as Cl	SOP , SP-85, Issue No.-01 & Issue Date-14/02/2013	mg/100g	37.60
8.	Calcium as Ca	SOP , SP-82, Issue No.-01 & Issue Date-14/02/2013	mg/100g	16.92
9.	Sodium as Na	SOP , SP-84, Issue No.-01 & Issue Date-14/02/2013	mg/kg	42.83
10.	Potassium as K	SOP , SP-84, Issue No.-01 & Issue Date-14/02/2013	kg/hect.	127.16
11.	Organic Matter	IS:2720 (P-22) Titrimetric Method	%	0.42
12.	Magnesium as Mg	SOP , SP-83, Issue No.-01 & Issue Date-14/02/2013	mg/100g	7.96
13.	Available Nitrogen as N	IS:14684 Distillation Method	kg./hect.	158.26
14.	Available Phosphorus	SOP , SP-86, Issue No.-01 & Issue Date-14/02/2013	kg./hect.	26.11
15.	Zinc (as Zn)	USEPA 3050B	mg/kg	4.29
16.	Manganese (as Mn)	USEPA 3050B	mg/kg	8.96
17.	Lead (as Pb)	USEPA 3050B	mg/kg	0.28
18.	Cadmium (as Cd)	USEPA 3050B	mg/kg	0.64
19.	Chromium (as Cr)	USEPA 3050B	mg/kg	0.19
20.	Copper (as Cu)	USEPA 3050B	mg/kg	0.98

*SOP -Laboratory standard operating procedure.

3.5.4 Discussion on Soil Characteristics in the Study Area

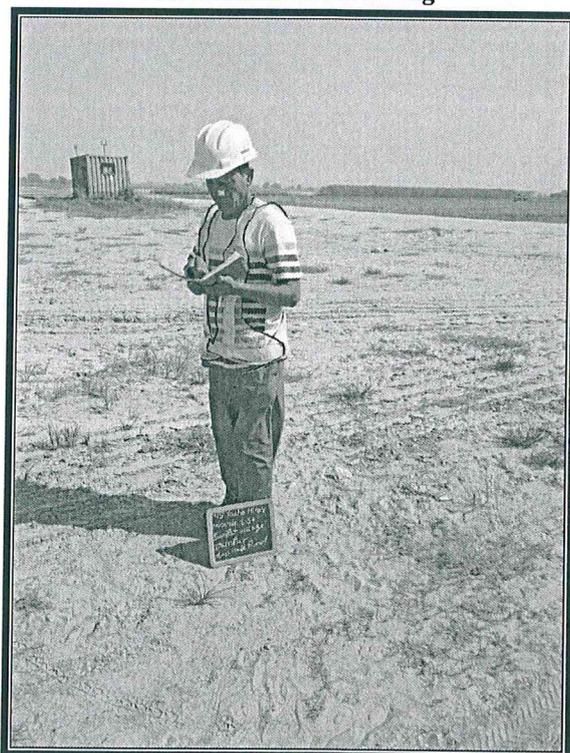
The soil in study area is characterized by moderate organic content. The soil quality in the project area has not been affected by the Mining activities.

M/s Yodha Mines and Minerals, Project: Environmental Clearance for Proposed Mining of Sand (Minor Mineral) with proposed production capacity of 16 Lakhs TPA Sand (Minor Mineral) By M/S Yodha Mines and Minerals Located at Village - Jainpur, Tehsil and District- Sonapat Haryana J-11015/112/2015-IA.II (M) dated 28th January 2016

3.6 SITE PHOTOGRAPHS

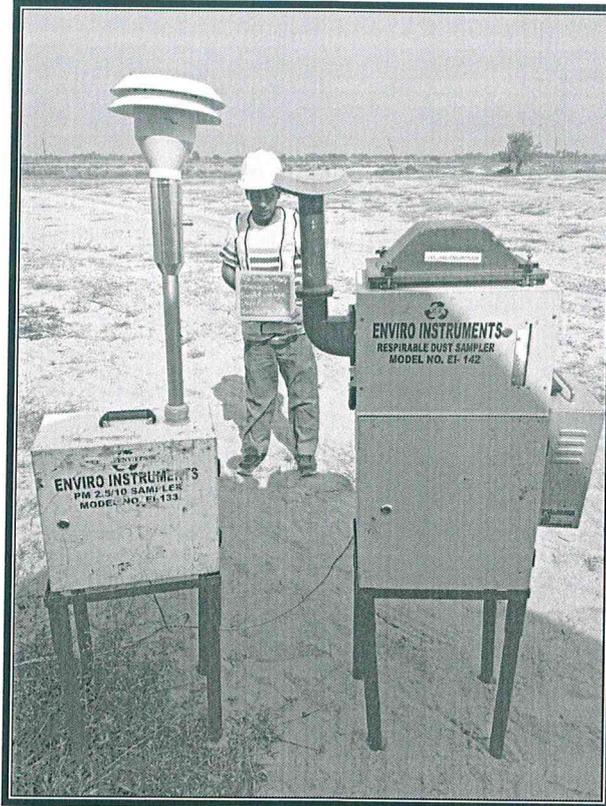


Ambient Air Monitoring

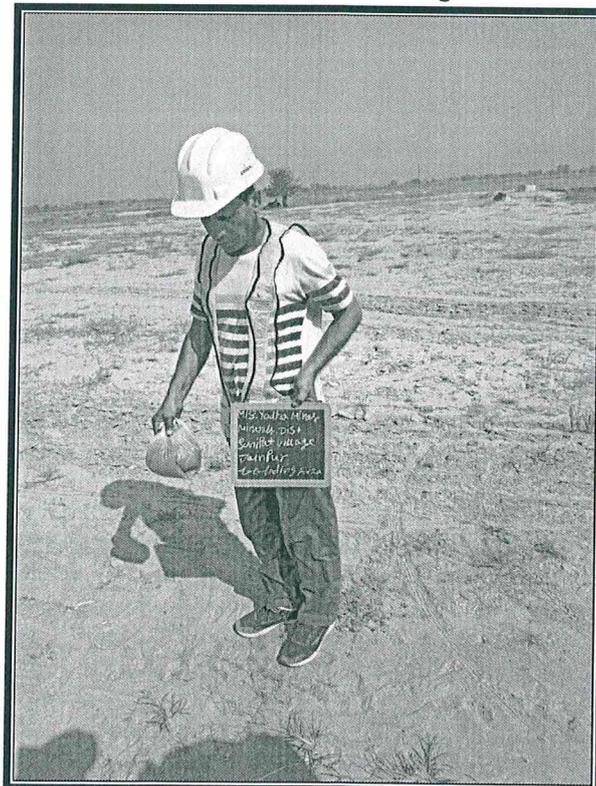


Noise Monitoring

M/s Yodha Mines and Minerals, Project: Environmental Clearance for Proposed Mining of Sand (Minor Mineral) with proposed production capacity of 16 Lakhs TPA Sand (Minor Mineral) By M/S Yodha Mines and Minerals Located at Village - Jainpur, Tehsil and District- Sonapat Haryana J-11015/112/2015-IA.II (M) dated 28th January 2016

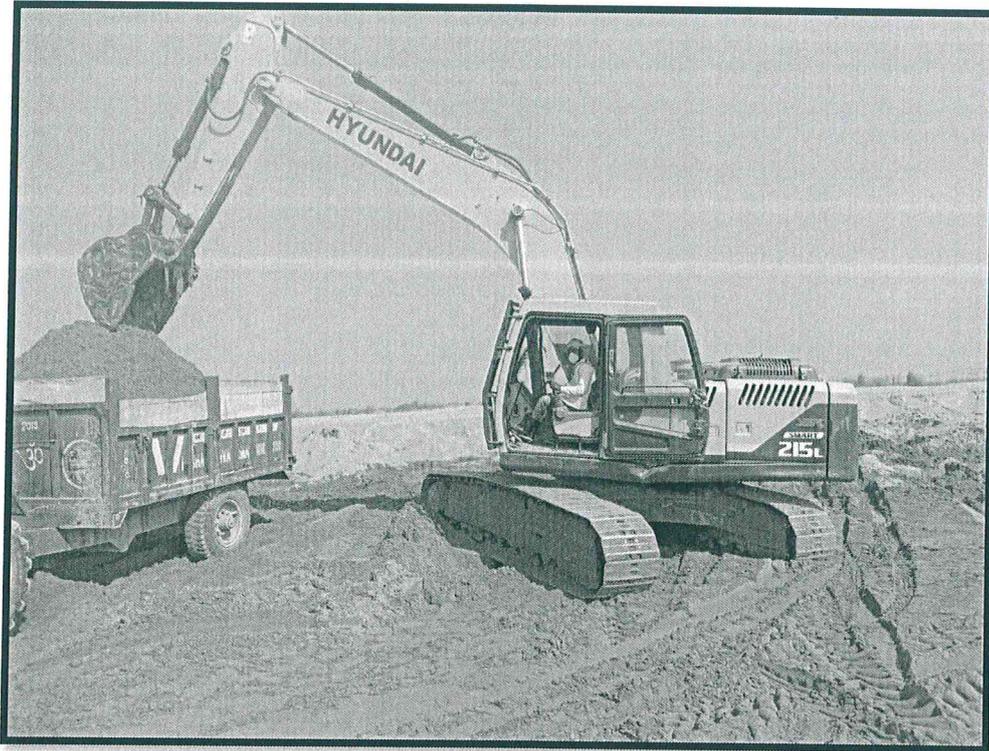


Ambient Air Monitoring



Soil Sampling

M/s Yodha Mines and Minerals, Project: Environmental Clearance for Proposed Mining of Sand (Minor Mineral) with proposed production capacity of 16 Lakhs TPA Sand (Minor Mineral) By M/S Yodha Mines and Minerals Located at Village - Jainpur, Tehsil and District- Sonapat Haryana J-11015/112/2015-IA.II (M) dated 28th January 2016

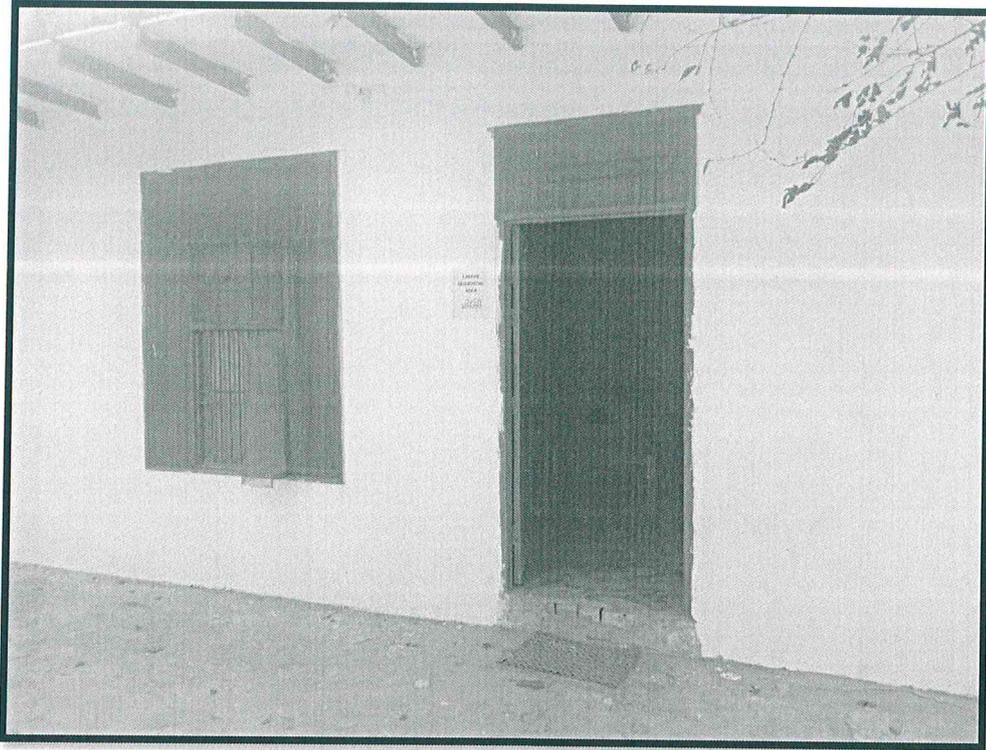


Loading Point



Worker with PPE Kit

M/s Yodha Mines and Minerals, Project: Environmental Clearance for Proposed Mining of Sand (Minor Mineral) with proposed production capacity of 16 Lakhs TPA Sand (Minor Mineral) By M/S Yodha Mines and Minerals Located at Village - Jainpur, Tehsil and District- Sonapat Haryana
J-11015/112/2015-IA.II (M) dated 28th January 2016

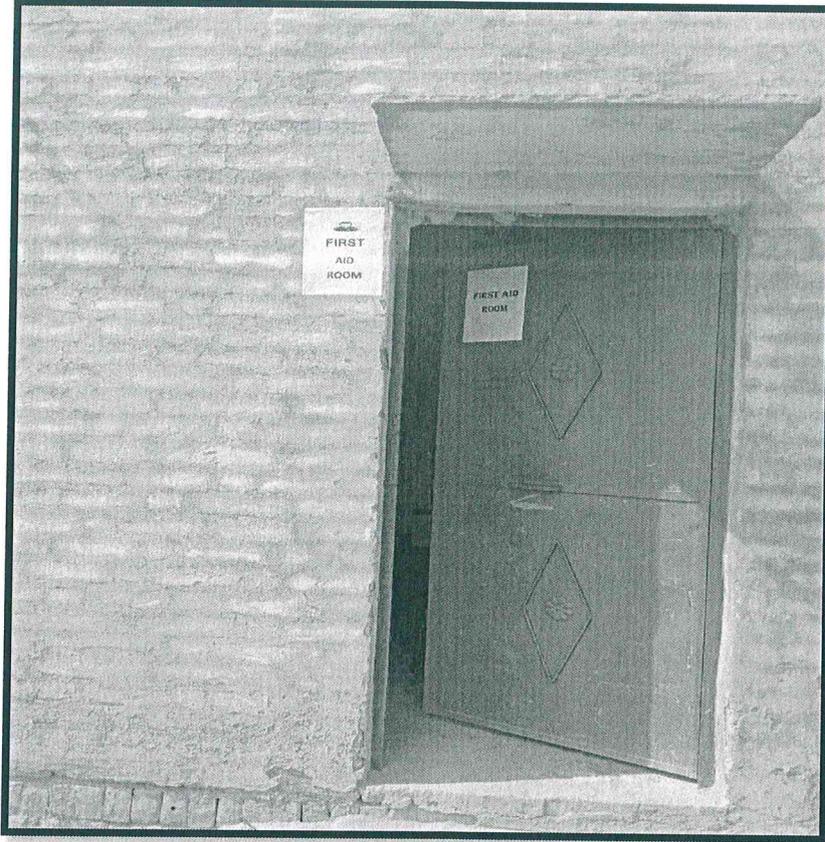


Labours Colony



First Aid Kit

M/s Yodha Mines and Minerals, Project: Environmental Clearance for Proposed Mining of Sand (Minor Mineral) with proposed production capacity of 16 Lakhs TPA Sand (Minor Mineral) By M/S Yodha Mines and Minerals Located at Village - Jainpur, Tehsil and District- Sonapat Haryana J-11015/112/2015-IA.II (M) dated 28th January 2016



First Aid Room



Water Sprinkling



Laboratory: Plot No. 82A, Sector - 5, IMT Manesar, Gurugram - 122051 (Haryana)
Branch Off: Plot No. 24 & 25, Narayan Vihar, Block-B, Jaipur - 302035 (Rajasthan)
ISO 9001 | ISO 14001 | ISO 45001

Test Report

Sample Number:	VEL/YMAM/A/01	Report No.:	VEL/A/2203/31/001
Issued To:	M/s Yodha Mines and Minerals 19-P, Sector-8 Jind Haryana	Format No.:	7.8 F-01
Name & address of Project :	M/s Yodha Mines and Minerals "Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and District-Sonipat, Haryana	Party Reference No.:	NIL
		Reporting Date:	05/04/2022
		Period of Analysis:	31/03/2022 to 05/04/2022
		Receipt Date:	31/03/2022
Sample Description :	Ambient Air Quality Monitoring		

General Information:-

Sample collected by	: Vardan EnviroLab Representative
Sampling Location	: Near Mine Site
Instrument Used	: RDS & FPS sampler with all Accessories
Instrument Code	: VEL/RDS/10 & VEL/FPS/10
Instrument Calibration Status	: Calibrated
Meteorological condition during monitoring	: Clear Sky
Date of Monitoring	: 29/03/2022 to 30/03/2022
Time of Monitoring	: 09:00 AM to 09:00 AM
Ambient Temperature (°C)	: Min. 23°C, Max. 40°C
Surrounding Activity	: Vehicular & Mining related Activities
Scope of Monitoring	: Regulatory Requirement
Sampling & Analysis Protocol	: IS:5182 & CPCB Guideline
Parameter Required	: PM _{2.5} , PM ₁₀ , NO ₂ & SO ₂

TEST RESULTS

S. No.	Parameter	Protocol	Result	Unit	NAAQS* Limit
1.	Particulate Matter (PM _{2.5})	#SOP No. VEL/SOP/01, Section No. SP 63	72.98	µg/m ³	60
2.	Particulate Matter (PM ₁₀)	IS: 5182 (P-23) Gravimetric Method	176.50	µg/m ³	100
3.	Nitrogen Dioxide (NO ₂)	IS: 5182 (P-6) Jacob & Hochheiser	20.38	µg/m ³	80
4.	Sulphur Dioxide (SO ₂)	IS: 5182 (P-2) Modified West and Gaeke	7.89	µg/m ³	80

* NAAQS – National Ambient Air Quality Standards; Schedule-VII, [Rule 3 (3B)], [Part-II-sec.-3(i)] 18.11.2009.
SOP- Laboratory Standard Operating Procedure



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b) Total liabilities of our lab will be restricted to the invoice amount only
c) The sample will be destroyed after retention time unless otherwise specified
d) This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law



Laboratory: Plot No. 82A, Sector - 5, IMT Manesar, Gurugram - 122051 (Haryana)
Branch Off: Plot No. 24 & 25, Narayan Vihar, Block-B, Jaipur - 302035 (Rajasthan)
ISO 9001 | ISO 14001 | ISO 45001

Test Report

Sample Number:	VEL/YMAM/A/02	Report No.:	VEL/A/2203/31/002
Issued To:	M/s Yodha Mines and Minerals 19-P, Sector-8 Jind Haryana	Format No.:	7.8 F-01
Name & address of Project :	M/s Yodha Mines and Minerals "Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and District-Sonipat, Haryana.	Party Reference No.:	NIL
		Reporting Date:	05/04/2022
		Period of Analysis:	31/03/2022 to 05/04/2022
		Receipt Date:	31/03/2022
Sample Description :	Ambient Air Quality Monitoring		

General Information:-

Sample collected by	: Vardan EnviroLab Representative
Sampling Location	: 100 mtr from Mine Site
Instrument Used	: RDS & FPS sampler with all Accessories
Instrument Code	: VEL/RDS/11 & VEL/FPS/11
Instrument Calibration Status	: Calibrated
Meteorological condition during monitoring	: Clear Sky
Date of Monitoring	: 29/03/2022 to 30/03/2022
Time of Monitoring	: 09:10 AM to 09:10 AM
Ambient Temperature (°C)	: Min. 23°C, Max. 40°C
Surrounding Activity	: Vehicular & Mining related Activities
Scope of Monitoring	: Regulatory Requirement
Sampling & Analysis Protocol	: IS:5182 & CPCB Guideline
Parameter Required	: PM _{2.5} , PM ₁₀ , NO ₂ & SO ₂

TEST RESULTS

S. No.	Parameter	Protocol	Result	Unit	NAAQS* Limit
1.	Particulate Matter (PM _{2.5})	#SOP No. VEL/SOP/01, Section No. SP 63	70.18	µg/m ³	60
2.	Particulate Matter (PM ₁₀)	IS: 5182 (P-23) Gravimetric Method	168.11	µg/m ³	100
3.	Nitrogen Dioxide (NO ₂)	IS: 5182 (P-6) Jacob & Hochheiser	17.66	µg/m ³	80
4.	Sulphur Dioxide (SO ₂)	IS: 5182 (P-2) Modified West and Gaeke	06.98	µg/m ³	80

* NAAQS – National Ambient Air Quality Standards; Schedule-VII, [Rule 3 (3B)], [Part-II-sec.-3(i)] 18.11.2009.

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Vardan EnviroLab

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ISO 9001 | ISO 14001 | ISO 45001

Test Report

Sample Number: VEL/YMAM/A/03
Issued To: M/s Yodha Mines and Minerals
19-P, Sector-8 Jind Haryana
Name & address of Project : M/s Yodha Mines and Minerals
"Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and
District-Sonipat, Haryana.
Sample Description : Ambient Air Quality Monitoring

Report No.: VEL/A/2203/31/003
Format No.: 7.8 F-01
Party Reference No.: NIL
Reporting Date: 05/04/2022
Period of Analysis: 31/03/2022 to 05/04/2022
Receipt Date: 31/03/2022

General Information:-

Sample collected by : Vardan EnviroLab Representative
Sampling Location : Vill- Jainpur
Instrument Used : RDS & FPS sampler with all Accessories
Instrument Code : VEL/RDS/12 & VEL/FPS/12
Instrument Calibration Status : Calibrated
Meteorological condition during monitoring : Clear Sky
Date of Monitoring : 29/03/2022 to 30/03/2022
Time of Monitoring : 09:20 AM to 09:20 AM
Ambient Temperature (°C) : Min. 23°C, Max. 40°C
Surrounding Activity : Vehicular & Mining related Activities
Scope of Monitoring : Regulatory Requirement
Sampling & Analysis Protocol : IS:5182 & CPCB Guideline
Parameter Required : PM_{2.5}, PM₁₀, NO₂ & SO₂

TEST RESULTS

S. No.	Parameter	Protocol	Result	Unit	NAAQS* Limit
1.	Particulate Matter (PM _{2.5})	#SOP No. VEL/SOP/01, Section No. SP 63	62.66	µg/m ³	60
2.	Particulate Matter (PM ₁₀)	IS: 5182 (P-23) Gravimetric Method	124.24	µg/m ³	100
3.	Nitrogen Dioxide (NO ₂)	IS: 5182 (P-6) Jacob & Hochheiser	14.62	µg/m ³	80
4.	Sulphur Dioxide (SO ₂)	IS: 5182 (P-2) Modified West and Gaeke	5.89	µg/m ³	80

* NAAQS – National Ambient Air Quality Standards; Schedule-VII, [Rule 3 (3B)], [Part-II-sec.-3(i)] 18.11.2009.

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Branch Off: Plot No. 24 & 25, Narayan Vihar, Block-B, Jaipur - 302035 (Rajasthan)
ISO 9001 | ISO 14001 | ISO 45001

Test Report

Sample Number:	VEL/YMAM/A/04	Report No.:	VEL/A/2203/31/004
Issued To:	M/s Yodha Mines and Minerals 19-P, Sector-8 Jind Haryana	Format No.:	7.8 F-01
Name & address of Project :	M/s Yodha Mines and Minerals "Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and District-Sonipat, Haryana.	Party Reference No.:	NIL
		Reporting Date:	05/04/2022
		Period of Analysis:	31/03/2022 to 05/04/2022
		Receipt Date:	31/03/2022
Sample Description :	Ambient Air Quality Monitoring		

General Information:-

Sample collected by	: Vardan EnviroLab Representative
Sampling Location	: Sultanpur Hatana
Instrument Used	: RDS & FPS sampler with all Accessories
Instrument Code	: VEL/RDS/11 & VEL/FPS/11
Instrument Calibration Status	: Calibrated
Meteorological condition during monitoring	: Clear Sky
Date of Monitoring	: 30/03/2022 to 31/03/2022
Time of Monitoring	: 09:30 AM to 09:30 AM
Ambient Temperature (°C)	: Min. 23°C, Max. 40°C
Surrounding Activity	: Vehicular & Mining related Activities
Scope of Monitoring	: Regulatory Requirement
Sampling & Analysis Protocol	: IS:5182 & CPCB Guideline
Parameter Required	: PM _{2.5} , PM ₁₀ , NO ₂ & SO ₂

TEST RESULTS

S. No.	Parameter	Protocol	Result	Unit	NAAQS* Limit
1.	Particulate Matter (PM _{2.5})	#SOP No. VEL/SOP/01, Section No. SP 63	63.66	µg/m ³	60
2.	Particulate Matter (PM ₁₀)	IS: 5182 (P-23) Gravimetric Method	132.24	µg/m ³	100
3.	Nitrogen Dioxide (NO ₂)	IS: 5182 (P-6) Jacob & Hochheiser	16.76	µg/m ³	80
4.	Sulphur Dioxide (SO ₂)	IS: 5182 (P-2) Modified West and Gaeke	6.78	µg/m ³	80

* NAAQS – National Ambient Air Quality Standards; Schedule-VII, [Rule 3 (3B)], [Part-II-sec.-3(i)] 18.11.2009.

SOP- Laboratory Standard Operating Procedure



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Branch Off: Plot No. 24 & 25, Narayan Vihar, Block-B, Jaipur - 302035 (Rajasthan)
ISO 9001 | ISO 14001 | ISO 45001

Test Report

Sample Number:	VEL/YMAM/A/05	Report No.:	VEL/A/2203/31/005
Issued To:	M/s Yodha Mines and Minerals 19-P, Sector-8 Jind Haryana	Format No.:	7.8 F-01
Name & address of Project :	M/s Yodha Mines and Minerals "Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and District-Sonapat, Haryana.	Party Reference No.:	NIL
		Reporting Date:	05/04/2022
		Period of Analysis:	31/03/2022 to 05/04/2022
		Receipt Date:	31/03/2022
Sample Description :	Ambient Air Quality Monitoring		

General Information:-

Sample collected by	: Vardan EnviroLab Representative
Sampling Location	: Loading Point
Instrument Used	: RDS & FPS sampler with all Accessories
Instrument Code	: VEL/RDS/12 & VEL/FPS/12
Instrument Calibration Status	: Calibrated
Meteorological condition during monitoring	: Clear Sky
Date of Monitoring	: 30/03/2022 to 31/03/2022
Time of Monitoring	: 09:40 AM to 09:40 AM
Ambient Temperature (°C)	: Min. 23°C, Max. 40°C
Surrounding Activity	: Vehicular & Mining related Activities
Scope of Monitoring	: Regulatory Requirement
Sampling & Analysis Protocol	: IS:5182 & CPCB Guideline
Parameter Required	: PM _{2.5} , PM ₁₀ , NO ₂ & SO ₂

TEST RESULTS

S. No.	Parameter	Protocol	Result	Unit	NAAQS* Limit
1.	Particulate Matter (PM _{2.5})	#SOP No. VEL/SOP/01, Section No. SP 63	76.92	µg/m ³	60
2.	Particulate Matter (PM ₁₀)	IS: 5182 (P-23) Gravimetric Method	178.18	µg/m ³	100
3.	Nitrogen Dioxide (NO ₂)	IS: 5182 (P-6) Jacob & Hochheiser	22.66	µg/m ³	80
4.	Sulphur Dioxide (SO ₂)	IS: 5182 (P-2) Modified West and Gaeke	9.92	µg/m ³	80

* NAAQS – National Ambient Air Quality Standards; Schedule-VII, [Rule 3 (3B)], [Part-II-sec.-3(i)] 18.11.2009.
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Laboratory: Plot No. 82A, Sector - 5, IMT Manesar, Gurugram - 122051 (Haryana)
Branch Off: Plot No. 24 & 25, Narayan Vihar, Block-B, Jaipur - 302035 (Rajasthan)
ISO 9001 | ISO 14001 | ISO 45001

Test Report

Sample Number:	VEL/YMAM/A/06	Report No.:	VEL/A/2203/31/006
Issued To:	M/s Yodha Mines and Minerals 19-P, Sector-8 Jind Haryana	Format No.:	7.8 F-01
Name & address of Project :	M/s Yodha Mines and Minerals "Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and District-Sonipat, Haryana.	Party Reference No.:	NIL
		Reporting Date:	05/04/2022
		Period of Analysis:	31/03/2022 to 05/04/2022
		Receipt Date:	31/03/2022

Sample Description : Ambient Air Quality Monitoring

General Information:-

Sample collected by	: Vardan EnviroLab Representative
Sampling Location	: Haul Road
Instrument Used	: RDS & FPS sampler with all Accessories
Instrument Code	: VEL/RDS/14 & VEL/FPS/14
Instrument Calibration Status	: Calibrated
Meteorological condition during monitoring	: Clear Sky
Date of Monitoring	: 30/03/2022 to 31/03/2022
Time of Monitoring	: 09:50 AM to 09:50 AM
Ambient Temperature (°C)	: Min. 23°C, Max. 40°C
Surrounding Activity	: Vehicular & Mining related Activities
Scope of Monitoring	: Regulatory Requirement
Sampling & Analysis Protocol	: IS:5182 & CPCB Guideline
Parameter Required	: PM _{2.5} , PM ₁₀ , NO ₂ & SO ₂

TEST RESULTS

S. No.	Parameter	Protocol	Result	Unit	NAAQS* Limit
1.	Particulate Matter (PM _{2.5})	#SOP No. VEL/SOP/01, Section No. SP 63	71.62	µg/m ³	60
2.	Particulate Matter (PM ₁₀)	IS: 5182 (P-23) Gravimetric Method	165.24	µg/m ³	100
3.	Nitrogen Dioxide (NO ₂)	IS: 5182 (P-6) Jacob & Hochheiser	19.50	µg/m ³	80
4.	Sulphur Dioxide (SO ₂)	IS: 5182 (P-2) Modified West and Gaeke	8.64	µg/m ³	80

* NAAQS – National Ambient Air Quality Standards; Schedule-VII, [Rule 3 (3B)], [Part-II-sec.-3(i)] 18.11.2009.

SOP- Laboratory Standard Operating Procedure



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Branch Off: Plot No. 24 & 25, Narayan Vihar, Block-B, Jaipur - 302035 (Rajasthan)
ISO 9001 | ISO 14001 | ISO 45001

Test Report

Sample Number:	VEL/YMAM/AN/01	Report No.:	VEL/AN/2203/31/001
Issued To:	M/s Yodha Mines and Minerals 19-P, Sector-8 Jind Haryana	Format No.:	7.8 F-01
Name & Address of Project:	M/s Yodha Mines and Minerals "Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and District-Sonipat, Haryana.	Party Reference No.:	NIL
Sample Description:	AMBIENT NOISE LEVEL MONITORING	Reporting Date:	05/04/2022
		Receipt Date:	31/03/2022

General Information:-

Sample collected by	: Vardan Enviro Lab Representative
Sampling Location	: Near Mine Site
Instrument Used	: Sound Level Meter
Instrument Calibration Status	: Calibrated
Meteorological condition during monitoring	: Clear Sky
Date of Monitoring	: 29/03/2022 to 30/03/2022
Time of Monitoring	: 06:00 AM to 06:00 AM
Surrounding Activity	: Vehicular & Mining related Activities
Scope of Monitoring	: Regulatory Requirement
Sampling & Analysis Protocol	: IS-9989
Sampling Duration	: 24 Hours
Parameter Required	: L_{max} , L_{min} , & L_{eq}

S. No.	Parameters	Protocol	Test Result dB (*A)		Unit
			Day Time (6:00 am to 10:00 pm)	Night Time (10:00 pm to 06:00 am)	
1.	L_{max}	IS-9989	74.8	63.5	dB(A)
2.	L_{min}	IS-9989	47.9	38.9	dB(A)
3.	L_{eq}	IS-9989	68.76	58.81	dB(A)
4.	As per #DGMS Limits in dB(*A) Leq (Mining Area)	-	75.0	70.0	dB(A)

Note- * A "decibel" is a unit in which noise is measured. #DGMS-Directorate General of Mines & Safety



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Vardan EnviroLab

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Branch Off: Plot No. 24 & 25, Narayan Vihar, Block-B, Jaipur - 302035 (Rajasthan)
ISO 9001 | ISO 14001 | ISO 45001

Test Report

Sample Number:	VEL/YMAM/AN/02	Report No.:	VEL/AN/2203/31/002
Issued To:	M/s Yodha Mines and Minerals 19-P, Sector-8 Jind Haryana	Format No.:	7.8 F-01
Name & Address of Project:	M/s Yodha Mines and Minerals "Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and District-Sonapat, Haryana.	Party Reference No.:	NIL
Sample Description:	AMBIENT NOISE LEVEL MONITORING	Reporting Date:	05/04/2022
		Receipt Date:	31/03/2022

General Information:-

Sample collected by	: Vardan Enviro Lab Representative
Sampling Location	: 100 mtr from Mic Site
Instrument Used	: Sound Level Meter
Instrument Calibration Status	: Calibrated
Meteorological condition during monitoring	: Clear Sky
Date of Monitoring	: 29/03/2022 to 30/03/2022
Time of Monitoring	: 06:00 AM to 06:00 AM
Surrounding Activity	: Vehicular & Mining related Activities
Scope of Monitoring	: Regulatory Requirement
Sampling & Analysis Protocol	: IS-9989
Sampling Duration	: 24 Hours
Parameter Required	: L_{max} , L_{min} , & L_{eq}

S. No.	Parameters	Protocol	Test Result dB (*A)		Unit
			Day Time (6:00 am to 10:00 pm)	Night Time (10:00 pm to 06:00 am)	
1.	L_{max}	IS-9989	72.9	60.7	dB(A)
2.	L_{min}	IS-9989	44.8	38.4	dB(A)
3.	L_{eq}	IS-9989	65.72	56.98	dB(A)
4.	As per #DGMS Limits in dB(*A) Leq (Mining Area)	-	75.0	70.0	dB(A)

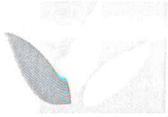
Note- * A "decibel" is a unit in which noise is measured. #DGMS-Directorate General of Mines & Safety



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Vardan EnviroLab

La boratory: Plot No. 82A, Sector - 5, IMT Manesar, Gurugram - 122051 (Haryana)
 Branch Off: Plot No. 24 & 25, Narayan Vihar, Block-B, Jaipur - 302035 (Rajasthan)
 ISO 9001 | ISO 14001 | ISO 45001

Test Report

Sample Number:	VEL/YMAM/AN/03	Report No.:	VEL/AN/2203/31/003
Issued To:	M/s Yodha Mines and Minerals 19-P, Sector-8 Jind Haryana	Format No.:	7.8 F-01
Name & Address of Project:	M/s Yodha Mines and Minerals "Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and District-Sonipat, Haryana.	Party Reference No.:	NIL
Sample Description:	AMBIENT NOISE LEVEL MONITORING	Reporting Date:	05/04/2022
		Receipt Date:	31/03/2022

General Information:-

Sample collected by	: Vardan Enviro Lab Representative
Sampling Location	: Village- Jainpur
Instrument Used	: Sound Level Meter
Instrument Calibration Status	: Calibrated
Meteorological condition during monitoring	: Clear Sky
Date of Monitoring	: 29/03/2022 to 30/03/2022
Time of Monitoring	: 06:00 AM to 06:00 AM
Surrounding Activity	: Human & Vehicular Activities
Scope of Monitoring	: Regulatory Requirement
Sampling & Analysis Protocol	: IS-9989
Sampling Duration	: 24 Hours
Parameter Required	: L_{max} , L_{min} , & L_{eq}

S. No.	Parameters	Protocol	Test Result dB (*A)		Unit
			Day Time (6:00 am to 10:00 pm)	Night Time (10:00 pm to 06:00 am)	
1.	L_{max}	IS-9989	60.5	56.7	dB(A)
2.	L_{min}	IS-9989	43.9	36.0	dB(A)
3.	L_{eq}	IS-9989	53.18	42.80	dB(A)
4.	CPCB Limits in dB(*A) Leq (Residential Area)	-	55.0	45.0	dB(A)

Note- * A "decibel" is a unit in which noise is measured.



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ISO 9001 | ISO 14001 | ISO 45001

Test Report

Sample Number: VEL/YMAM/AN/04
Issued To: M/s Yodha Mines and Minerals
 19-P, Sector-8 Jind Haryana

Report No.: VEL/AN/2203/31/004
Format No.: 7.8 F-01
Party Reference No.: NIL
Reporting Date: 05/04/2022
Receipt Date: 31/03/2022

Name & Address of Project: M/s Yodha Mines and Minerals
 "Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and
 District-Sonapat, Haryana.

Sample Description: AMBIENT NOISE LEVEL MONITORING

General Information:-

Sample collected by : Vardan Enviro Lab Representative
Sampling Location : Sultanpur Hatana
Instrument Used : Sound Level Meter
Instrument Calibration Status : Calibrated
Meteorological condition during monitoring : Clear Sky
Date of Monitoring : 30/03/2022 to 31/03/2022
Time of Monitoring : 06:00 AM to 06:00 AM
Surrounding Activity : Human & Vehicular Activities
Scope of Monitoring : Regulatory Requirement
Sampling & Analysis Protocol : IS-9989
Sampling Duration : 24 Hours
Parameter Required : L_{max} , L_{min} , & L_{eq}

S. No.	Parameters	Protocol	Test Result dB (*A)		Unit
			Day Time (6:00 am to 10:00 pm)	Night Time (10:00 pm to 06:00 am)	
1.	L_{max}	IS-9989	61.8	56.9	dB(A)
2.	L_{min}	IS-9989	43.6	35.2	dB(A)
3.	L_{eq}	IS-9989	52.89	41.79	dB(A)
4.	CPCB Limits in dB(*A) Leq (Residential Area)	-	55.0	45.0	dB(A)

Note- * A "decibel" is a unit in which noise is measured.



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Test Report

Sample Number:	VEL/YMAM/AN/05	Report No.:	VEL/AN/2203/31/005
Issued To:	M/s Yodha Mines and Minerals 19-P, Sector-8 Jind Haryana	Format No.:	7.8 F-01
Name & Address of Project:	M/s Yodha Mines and Minerals "Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and District-Sonipat, Haryana.	Party Reference No.:	NIL
Sample Description:	AMBIENT NOISE LEVEL MONITORING	Reporting Date:	05/04/2022
		Receipt Date:	31/03/2022

General Information:-

Sample collected by	: Vardan Enviro Lab Representative
Sampling Location	: Loading Point
Instrument Used	: Sound Level Meter
Instrument Calibration Status	: Calibrated
Meteorological condition during monitoring	: Clear Sky
Date of Monitoring	: 30/03/2022 to 31/03/2022
Time of Monitoring	: 06:00 AM to 06:00AM
Surrounding Activity	: Vehicular & Mining related Activities
Scope of Monitoring	: Regulatory Requirement
Sampling & Analysis Protocol	: IS-9989
Sampling Duration	: 24 Hours
Parameter Required	: L_{max} , L_{min} , & L_{eq}

S. No.	Parameters	Protocol	Test Result dB (A)		Unit
			Day Time (6:00 am to 10:00 pm)	Night Time (10:00 pm to 06:00 am)	
1.	L_{max}	IS-9989	78.2	67.9	dB(A)
2.	L_{min}	IS-9989	49.6	40.7	dB(A)
3.	L_{eq}	IS-9989	71.86	62.06	dB(A)
4.	As per #DGMS Limits in dB(A) Leq (Mining Area)	-	75.0	70.0	dB(A)

Note- * A "decibel" is a unit in which noise is measured. #DGMS-Directorate General of Mines & Safety



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 ISO 9001 | ISO 14001 | ISO 45001

Test Report

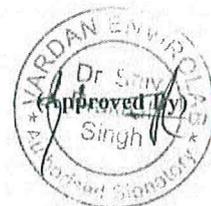
Sample Number:	VEL/YMAM/AN/06	Report No.:	VEL/AN/2203/31/006
Issued To:	M/s Yodha Mines and Minerals 19-P, Sector-8 Jind Haryana	Format No.:	7.8 F-01
Name & Address of Project:	M/s Yodha Mines and Minerals "Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and District-Sonipat, Haryana.	Party Reference No.:	NIL
Sample Description:	AMBIENT NOISE LEVEL MONITORING	Reporting Date:	05/04/2022
		Receipt Date:	31/03/2022

General Information:-

Sample collected by	: Vardan Enviro Lab Representative
Sampling Location	: Haul Road
Instrument Used	: Sound Level Meter
Instrument Calibration Status	: Calibrated
Meteorological condition during monitoring	: Clear Sky
Date of Monitoring	: 30/03/2022 to 31/03/2022
Time of Monitoring	: 06:00 AM to 06:00AM
Surrounding Activity	: Vehicular & Mining related Activities
Scope of Monitoring	: Regulatory Requirement
Sampling & Analysis Protocol	: IS-9989
Sampling Duration	: 24 Hours
Parameter Required	: L_{max} , L_{min} , & L_{eq}

S. No.	Parameters	Protocol	Test Result dB (*A)		Unit
			Day Time (6:00 am to 10:00 pm)	Night Time (10:00 pm to 06:00 am)	
1.	L_{max}	IS-9989	74.9	64.6	dB(A)
2.	L_{min}	IS-9989	46.1	37.4	dB(A)
3.	L_{eq}	IS-9989	68.72	57.88	dB(A)
4.	As per #DGMS Limits in dB(*A) Leq (Mining Area)	-	75.0	70.0	dB(A)

Note- * A "decibel" is a unit in which noise is measured. #DGMS-Directorate General of Mines & Safety



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Test Report

Sample Number:	VEL/YMAM/W/01	Report No.:	VEL/W/2111/11/001
Issue To :	M/s Yodha Mines and Minerals 19-P, Sector-8 Jind Haryana	Format No.:	7.80 F-01
Name & address of the Project:	M/s Yodha Mines and Minerals "Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and District-Sonipat, Haryana.	Party Reference No.:	NIL
Sample Description:	Ground Water Sample	Reporting Date:	16/11/2021
Sampling Location :	Near Mine Site	Period of Analysis:	11/11/2021 to 16/11/2021
Sample Collected by:	Vardan EnviroLab Representative	Sampling Date:	10/11/2021
Sampling & Analysis Protocol:	APHA, 23 rd Edition 2017	Receipt Date:	11/11/2021
		Preservation:	Icebox
		Sampling Quantity:	2.0 Ltr. + 250ml
		Parameter Required:	As per work order

S. No.	Parameter	Test-Method	Result	Unit	Limits of IS:10500 -20	
					Requirement (Acceptable Limit)	Permissible limit in the Absence of Alternate Source
1.	pH (at 25 °C)	APHA ,4500-H ⁺ B Electrometric Method	7.58	--	6.5 to 8.5	No Relaxation
2.	Colour	APHA ,2120 B, Visual Comparison Method	*BDL (**DL 1.0 Hazen)	Hazen	5	15
3.	Turbidity	APHA, 2130 B, Nephelometric Method	*BDL (**DL 0.1 NTU)	NTU	1	5
4.	Odour	APHA, 2150 B , Threshold Test Method	Agreeable	--	Agreeable	Agreeable
5.	Taste	APHA , 2160 B, Threshold Test Method	Agreeable	--	Agreeable	Agreeable
6.	Total Hardness as CaCO ₃	APHA , 2340 C, EDTA Titrimetric Method	242.00	mg/l	200	600
7.	Calcium as Ca	APHA, 3500 Ca B, EDTA Titrimetric Method	52.60	mg/l	75	200
8.	Alkalinity as CaCO ₃	APHA , 2320 B, Titrimetric Method	204.71	mg/l	200	600
9.	Chloride as Cl	APHA, 4500-Cl ⁻ B, Argentometric Method	72.94	mg/l	250	1000
10.	Cyanide as CN	APHA , 4500 CN ⁻ D	*BDL(**DL 0.02 mg/l)	mg/l	0.05	No Relaxation
11.	Magnesium as Mg	APHA , 3500 Mg B, Calculation Method	26.92	mg/l	30	100
12.	Total Dissolved Solids	APHA , 2540 C, Gravimetric Method	386.00	mg/l	500	2000
13.	Sulphate as SO ₄	APHA , 4500 E, Turbidimetric Method	34.91	mg/l	200	400
14.	Fluoride as F	APHA , 4500-F ⁻ D, SPADNS Method	0.39	mg/l	1.0	1.5
15.	Nitrate as NO ₃	IS 3025 (P-34) ,Chromotropic Method	15.40	mg/l	45	No Relaxation
16.	Iron as Fe	IS 3025 (P-65):2014(RA:2019)	0.18	mg/l	1.0	No relaxation
17.	Aluminum as Al	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.002 mg/l)	mg/l	0.03	0.2
18.	Boron	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.01 mg/l)	mg/l	0.5	2.4
19.	Total Chromium as Cr	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.002 mg/l)	mg/l	0.05	No Relaxation



NOTE: a) The results listed refer only to the tested samples & applicable parameters
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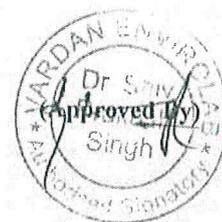


Laboratory: Plot No. 82A, Sector - 5, IMT Manesar, Gurugram - 122051 (Haryana)
Branch Off: Plot No. 24 & 25, Narayan Vihar, Block-B, Jaipur - 302035 (Rajasthan)
ISO 9001 | ISO 14001 | ISO 45001

Test Report

Sample No.: VEL/YMAM/W/01			Report No: VEL/W/2111/11/0			
S. No	Parameter	Test-Method	Result	Unit	Limits of IS:10500-2012	
					Requirement (Acceptable) Limit	Permissible limit in the Absence of Alternate Source
20.	Phenolic Compounds	APHA, 5530 C Chloroform Extraction Method	*BDL (**DL 0.0004 mg/l)	mg/l	0.001	0.002
21.	Mineral Oil	Clause 6 of IS:3025(Part 39)	*BDL (**DL 0.05mg/l)	mg/l	1.0	No Relaxation
22.	Anionic Detergents as MBAS	Annex K of IS 13428, IS 3025 (P-68)	*BDL (**DL 0.05 mg/l)	mg/l	0.2	1.0
23.	Zinc as Zn	IS 3025 (P-65):2014(RA:2019)	1.22	mg/l	5	15
24.	Copper as Cu	IS 3025 (P-65):2014(RA:2019)	0.12	mg/l	0.05	1.5
25.	Manganese as Mn	IS 3025 (P-65):2014(RA:2019)	*BDL (**DL 0.01 mg/l)	mg/l	0.1	0.3
26.	Cadmium as Cd	IS 3025 (P-65):2014(RA:2019)	*BDL (**DL 0.002 mg/l)	mg/l	0.003	No Relaxation
27.	Lead as Pb	IS 3025 (P-65):2014(RA:2019)	*BDL (**DL 0.002 mg/l)	mg/l	0.01	No Relaxation
28.	Selenium as Se	IS 3025 (P-65):2014(RA:2019)	*BDL (**DL 0.001 mg/l)	mg/l	0.01	No Relaxation
29.	Arsenic as As	IS 3025 (P-65):2014(RA:2019)	*BDL (**DL 0.002 mg/l)	mg/l	0.01	No Relaxation
30.	Mercury as Hg	IS 3025 (P-65):2014(RA:2019)	*BDL (**DL 0.0005 mg/l)	mg/l	0.001	No Relaxation
31.	Total Coliform	IS 15185:2002(RA- 2016)	Absent	/100ml	Shall not be detectable in any 100 ml sample	
32.	E. Coli	IS 15185:2002(RA- 2016)	Absent	/100ml	Shall not be detectable in any 100 ml sample	

Note: - *BDL-Below Detection Limit, **DL- Detection Limit



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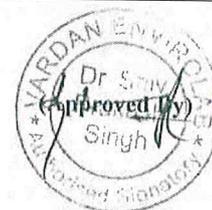


Laboratory: Plot No. 82A, Sector - 5, IMT Manesar, Gurugram - 122051 (Haryana)
Branch Off: Plot No. 24 & 25, Narayan Vihar, Block-B, Jaipur - 302035 (Rajasthan)
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Test Report

Sample Number:	VEL/YMAM/W/02	Report No.:	VEL/W/2111/11/002
Issue To :	M/s Yodha Mines and Minerals 19-P, Sector-8 Jind Haryana	Format No.:	7.80 F-01
Name & address of the Project:	M/s Yodha Mines and Minerals "Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and District-Sonipat, Haryana.	Party Reference No.:	NIL
Sample Description:	Ground Water Sample	Reporting Date:	16/11/2021
Sampling Location :	Village- Jainpur	Period of Analysis:	11/11/2021 to 16/11/2021
Sample Collected by:	Vardan EnviroLab Representative	Sampling Date:	10/11/2021
Sampling & Analysis Protocol:	APHA, 23 rd Edition 2017	Receipt Date:	11/11/2021
		Preservation:	Icebox
		Sampling Quantity:	2.0 Ltr. + 250ml
		Parameter Required:	As per work order

S. No.	Parameter	Test-Method	Result	Unit	Limits of IS:10500 -2012	
					Requirement (Acceptable Limit)	Permissible limit in the Absence of Alternate Source
1.	pH (at 25 °C)	APHA ,4500-H ⁺ B Electrometric Method	7.50	--	6.5 to 8.5	No Relaxati
2.	Colour	APHA ,2120 B, Visual Comparison Method	*BDL (**DL 1.0 Hazen)	Hazen	5	15
3.	Turbidity	APHA, 2130 B, Nephelometric Method	*BDL (**DL 1.0 NTU)	NTU	1	5
4.	Odour	APHA, 2150 B , Threshold Test Method	Agreeable	--	Agreeable	Agreeable
5.	Taste	APHA , 2160 B, Threshold Test Method	Agreeable	--	Agreeable	Agreeable
6.	Total Hardness as CaCO ₃	APHA , 2340 C, EDTA Titrimetric Method	231.70	mg/l	200	600
7.	Calcium as Ca	APHA, 3500 Ca B, EDTA Titrimetric Method	42.58	mg/l	75	200
8.	Alkalinity as CaCO ₃	APHA , 2320 B, Titrimetric Method	160.21	mg/l	200	600
9.	Chloride as Cl	APHA, 4500-Cl ⁻ B, Argentometric Method	53.41	mg/l	250	1000
10.	Cyanide as CN	APHA , 4500 CN ⁻ D	*BDL(**DL 0.02 mg/l)	mg/l	0.05	No Relaxati
11.	Magnesium as Mg	APHA , 3500 Mg B, Calculation Method	30.49	mg/l	30	100
12.	Total Dissolved Solids	APHA , 2540 C, Gravimetric Method	320.00	mg/l	500	2000
13.	Sulphate as SO ₄	APHA , 4500 E, Turbidimetric Method	31.72	mg/l	200	400
14.	Fluoride as F	APHA , 4500-F ⁻ D, SPADNS Method	0.34	mg/l	1.0	1.5
15.	Nitrate as NO ₃	IS 3025 (P-34) ,Chromotropic Method	10.64	mg/l	45	No Relaxati
16.	Iron as Fe	IS 3025 (P-65):2014(RA:2019)	0.10	mg/l	1.0	No relaxatic
17.	Aluminum as Al	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.002 mg/l)	mg/l	0.03	0.2
18.	Boron	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.01 mg/l)	mg/l	0.5	2.4
19.	Total Chromium as Cr	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.002 mg/l)	mg/l	0.05	No Relaxati



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ISO 9001 | ISO 14001 | ISO 45001

Test Report

Sample No.: VEL/MAM/W/02

Report No: VEL/W/2111/11

S. No	Parameter	Test-Method	Result	Unit	Limits of IS:10500-2011	
					Requirement (Acceptable) Limit	Permissible limit in the Absence of Alternative Source
20.	Phenolic Compounds	APHA, 5530 C Chloroform Extraction Method	*BDL(**DL 0.0004 mg/l)	mg/l	0.001	0.002
21.	Mineral Oil	Clause 6 of IS:3025(Part 39)	*BDL(**DL 0.05mg/l)	mg/l	1.0	No Relaxat
22.	Anionic Detergents as MBAS	Annex K of IS 13428, IS 3025 (P-68)	*BDL(**DL 0.05 mg/l)	mg/l	0.2	1.0
23.	Zinc as Zn	IS 3025 (P-65):2014(RA:2019)	1.16	mg/l	5	15
24.	Copper as Cu	IS 3025 (P-65):2014(RA:2019)	0.08	mg/l	0.05	1.5
25.	Manganese as Mn	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.01 mg/l)	mg/l	0.1	0.3
26.	Cadmium as Cd	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.002 mg/l)	mg/l	0.003	No Relaxat
27.	Lead as Pb	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.002 mg/l)	mg/l	0.01	No Relaxa
28.	Selenium as Se	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.001 mg/l)	mg/l	0.01	No Relaxa
29.	Arsenic as As	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.002 mg/l)	mg/l	0.01	No Relaxa
30.	Mercury as Hg	IS 3025 (P-65):2014(RA:2019)	*BDL (**DL 0.0005 mg/l)	mg/l	0.001	No Relaxa
31.	Total Coliform	IS 15185:2002(RA- 2016)	Absent	/100ml	Shall not be detectable in a 100 ml sample	
32.	E. Coli	IS 15185:2002(RA- 2016)	Absent	/100ml	Shall not be detectable in a 100 ml sample	

Note: - *BDL-Below Detection Limit, **DL- Detection Limit



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Laboratory: Plot No. 82A, Sector - 5, IMT Manesar, Gurugram - 122051 (Haryana)
 Branch Off: Plot No. 24 & 25, Narayan Vihar, Block-B, Jaipur - 302035 (Rajasthan)
 ISO 9001 | ISO 14001 | ISO 45001

Test Report

Sample Number: VEL/YMAM/W/01
Issued To: M/s Yodha Mines and Minerals
 19-P, Sector-8 Jind Haryana

Name & Address of Project: M/s Yodha Mines and Minerals
 "Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and
 District-Sonipat, Haryana.

Sample Description: Ground Water Sample
Sample Location: Near Mine Site
Sample Collected by: Vardan Enviro Lab Representative
Sampling & Analysis Protocol: APHA, 23rd Edition 2017

Report No.: VEL/W/2201/25/001
Format No.: 7.8 F-01
Party Reference No.: NIL
Reporting Date: 29/01/2022
Period of Analysis: 25/01/2022 to 29/01/2022
Receipt Date: 25/01/2022
Sampling Date: 24/01/2022

Sample Quantity: 2.5 Ltr. + 250ml
Sampling Type: Grab
Preservation: Icebox
Parameter Required: As Per Work Order

S. No.	Parameter	Test-Method	Result	Unit	Limits of IS:10500 -20	
					Requirement (Acceptable Limit)	Permissible limit in the Absence of Alternative Source
1.	pH (at 25 °C)	APHA ,4500-H ⁺ B Electrometric Method	7.65	--	6.5 to 8.5	No Relaxation
2.	Colour	APHA ,2120 B, Visual Comparison Method	*BDL (**DL 1.0 Hazen)	Hazen	5	15
3.	Turbidity	APHA, 2130 B, Nephelometric Method	*BDL (**DL 1.0 NTU)	NTU	1	5
4.	Odour	APHA, 2150 B , Threshold Test Method	Agreeable	--	Agreeable	Agreeable
5.	Taste	APHA , 2160 B, Threshold Test Method	Agreeable	--	Agreeable	Agreeable
6.	Total Hardness as CaCO ₃	APHA , 2340 C, EDTA Titrimetric Method	272.50	mg/l	200	600
7.	Calcium as Ca	APHA, 3500 Ca B, EDTA Titrimetric Method	54.81	mg/l	75	200
8.	Alkalinity as CaCO ₃	APHA , 2320 B, Titrimetric Method	227.06	mg/l	200	600
9.	Chloride as Cl	APHA, 4500-Cl ⁻ B, Argentometric Method	78.10	mg/l	250	1000
10.	Cyanide as CN	APHA , 4500 CN ⁻ D	*BDL(**DL 0.02 mg/l)	mg/l	0.05	No Relaxation
11.	Magnesium as Mg	APHA , 3500 Mg B, Calculation Method	32.99	mg/l	30	100
12.	Total Dissolved Solids	APHA , 2540 C, Gravimetric Method	428.00	mg/l	500	2000
13.	Sulphate as SO ₄	APHA , 4500 E, Turbidimetric Method	30.19	mg/l	200	400
14.	Fluoride as F	APHA , 4500-F ⁻ D, SPADNS Method	0.49	mg/l	1.0	1.5
15.	Nitrate as NO ₃	IS 3025 (P-34) ,Chromotropic Method	15.40	mg/l	45	No Relaxation
16.	Iron as Fe	IS 3025 (P-65):2014(RA:2019)	0.18	mg/l	1.0	No Relaxation
17.	Aluminum as Al	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.002 mg/l)	mg/l	0.03	0.2
18.	Boron	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.01 mg/l)	mg/l	0.5	2.4
19.	Total Chromium as Cr	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.002 mg/l)	mg/l	0.05	No Relaxation



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Laboratory: Plot No. 82A, Sector - 5, IMT Manesar, Gurugram - 122051 (Haryana)
Branch Off: Plot No. 24 & 25, Narayan Vihar, Block-B, Jaipur - 302035 (Rajasthan)
ISO 9001 | ISO 14001 | ISO 45001

Test Report

Sample No.: VEL/YMAM/W/01

Report No: VEL/W/2201/25/00

S. No	Parameter	Test-Method	Result	Unit	Limits of IS:10500-2012	
					Requirement (Acceptable) Limit	Permissible limit in the Absence of Alternate Source
20.	Phenolic Compounds	APHA, 5530 C Chloroform Extraction Method	*BDL(**DL 0.0004 mg/l)	mg/l	0.001	0.002
21.	Mineral Oil	Clause 6 of IS:3025(Part 39)	*BDL(**DL 0.05 mg/l)	mg/l	1.0	No Relaxatio
22.	Anionic Detergents as MBAS	Annex K of IS 13428, IS 3025 (P-68)	*BDL(**DL 0.05 mg/l)	mg/l	0.2	1.0
23.	Zinc as Zn	IS 3025 (P-65):2014(RA:2019)	1.20	mg/l	5	15
24.	Copper as Cu	IS 3025 (P-65):2014(RA:2019)	0.08	mg/l	0.05	1.5
25.	Manganese as Mn	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.01 mg/l)	mg/l	0.1	0.3
26.	Cadmium as Cd	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.002 mg/l)	mg/l	0.003	No Relaxatio
27.	Lead as Pb	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.002 mg/l)	mg/l	0.01	No Relaxatic
28.	Selenium as Se	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.001 mg/l)	mg/l	0.01	No Relaxatic
29.	Arsenic as As	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.002 mg/l)	mg/l	0.01	No Relaxatic
30.	Mercury as Hg	IS 3025 (P-65):2014(RA:2019)	*BDL (**DL 0.0005 mg/l)	mg/l	0.001	No Relaxatic
31.	Total Coliform	IS 15185:2002(RA- 2016)	Absent	/100ml	Shall not be detectable in any 100 ml sample	
32.	E. Coli	IS 15185:2002(RA- 2016)	Absent	/100ml	Shall not be detectable in any 100 ml sample	

Note: - *BDL-Below Detection Limit, **DL- Detection Limit



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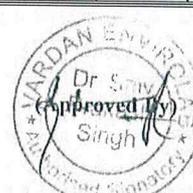


Laboratory: Plot No. 82A, Sector - 5, IMT Manesar, Gurugram - 122051 (Haryana)
Branch Off: Plot No. 24 & 25, Narayan Vihar, Block-B, Jaipur - 302035 (Rajasthan)
ISO 9001 | ISO 14001 | ISO 45001

Test Report

Sample Number:	VEL/YMAM/W/02	Report No.:	VEL/W/2201/25/002
Issue To :	M/s Yodha Mines and Minerals 19-P, Sector-8 Jind Haryana	Format No.:	7.8 F-01
Name & address of the Project	M/s Yodha Mines and Minerals "Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and District-Sonipat, Haryana.	Party Reference No.:	NIL
Sample Description:	Ground Water Sample	Reporting Date:	29/01/2022
Sampling Location :	Village - Tikola	Period of Analysis:	25/01/2022 to 29/01/2022
Sample Collected by:	Vardan EnviroLab Representative	Sampling Date:	25/01/2022
Sampling & Analysis Protocol:	APHA, 23 rd Edition 2017	Receipt Date:	24/01/2022
		Preservation:	Icebox
		Sampling Quantity:	2.5 Ltr. + 250ml
		Parameter Required:	As per work order

S. No.	Parameter	Test-Method	Result	Unit	Limits of IS:10500 -2012	
					Requirement (Acceptable Limit)	Permissible limit in the Absence of Alternate Source
1.	pH (at 25 °C)	APHA ,4500-H ⁺ B Electrometric Method	7.48	--	6.5 to 8.5	No Relaxation
2.	Colour	APHA ,2120 B, Visual Comparison Method	*BDL (**DL 1.0 Hazen)	Hazen	5	15
3.	Turbidity	APHA, 2130 B, Nephelometric Method	*BDL (**DL 1.0 NTU)	NTU	1	5
4.	Odour	APHA, 2150 B , Threshold Test Method	Agreeable	--	Agreeable	Agreeable
5.	Taste	APHA , 2160 B, Threshold Test Method	Agreeable	--	Agreeable	Agreeable
6.	Total Hardness as CaCO ₃	APHA , 2340 C, EDTA Titrimetric Method	216.40	mg/l	200	600
7.	Calcium as Ca	APHA, 3500 Ca B, EDTA Titrimetric Method	52.70	mg/l	75	200
8.	Alkalinity as CaCO ₃	APHA , 2320 B, Titrimetric Method	178.30	mg/l	200	600
9.	Chloride as Cl	APHA, 4500-Cl ⁻ B, Argentometric Method	60.85	mg/l	250	1000
10.	Cyanide as CN	APHA , 4500 CN ⁻ D	*BDL(**DL 0.02 mg/l)	mg/l	0.05	No Relaxation
11.	Magnesium as Mg	APHA , 3500 Mg B, Calculation Method	20.63	mg/l	30	100
12.	Total Dissolved Solids	APHA , 2540 C, Gravimetric Method	362.00	mg/l	500	2000
13.	Sulphate as SO ₄	APHA , 4500 E, Turbidimetric Method	34.51	mg/l	200	400
14.	Fluoride as F	APHA , 4500-F ⁻ D, SPADNS Method	0.38	mg/l	1.0	1.5
15.	Nitrate as NO ₃	IS 3025 (P-34) , Chromotropic Method	10.43	mg/l	45	No Relaxation
16.	Iron as Fe	IS 3025 (P-65):2014(RA:2019)	0.09	mg/l	1.0	No relaxation
17.	Aluminum as Al	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.002 mg/l)	mg/l	0.03	0.2
18.	Boron	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.01 mg/l)	mg/l	0.5	2.4
19.	Total Chromium as Cr	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.002 mg/l)	mg/l	0.05	No Relaxation



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Branch Off: Plot No. 24 & 25, Narayan Vihar, Block-B, Jaipur - 302035 (Rajasthan)
ISO 9001 | ISO 14001 | ISO 45001

Test Report

S. No	Parameter	Test-Method	Result	Unit	Limits of IS:10500-2012	
					Requirement (Acceptable) Limit	Permissible limit in the Absence of Alternate Source
20.	Phenolic Compounds	APHA, 5530 C Chloroform Extraction Method	*BDL(**DL 0.0004 mg/l)	mg/l	0.001	0.002
21.	Mineral Oil	Clause 6 of IS:3025(Part 39)	*BDL(**DL 0.05 mg/l)	mg/l	1.0	No Relaxation
22.	Anionic Detergents as MBAS	Annex K of IS 13428, IS 3025 (P-68)	*BDL(**DL 0.05 mg/l)	mg/l	0.2	1.0
23.	Zinc as Zn	IS 3025 (P-65):2014(RA:2019)	1.09	mg/l	5	15
24.	Copper as Cu	IS 3025 (P-65):2014(RA:2019)	0.11	mg/l	0.05	1.5
25.	Manganese as Mn	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.01 mg/l)	mg/l	0.1	0.3
26.	Cadmium as Cd	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.002 mg/l)	mg/l	0.003	No Relaxation
27.	Lead as Pb	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.002 mg/l)	mg/l	0.01	No Relaxation
28.	Selenium as Se	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.001 mg/l)	mg/l	0.01	No Relaxation
29.	Arsenic as As	IS 3025 (P-65):2014(RA:2019)	*BDL(**DL 0.002 mg/l)	mg/l	0.01	No Relaxation
30.	Mercury as Hg	IS 3025 (P-65):2014(RA:2019)	*BDL (**DL 0.0005 mg/l)	mg/l	0.001	No Relaxation
31.	Total Coliform	IS 15185:2002(RA- 2016)	Absent	/100ml	Shall not be detectable in any 100 ml sample	
32.	E. Coli	IS 15185:2002(RA- 2016)	Absent	/100ml	Shall not be detectable in any 100 ml sample	

Note: - *BDL-Below Detection Limit, **DL- Detection Limit



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 Branch Off: Plot No. 24 & 25, Narayan Vihar, Block-B, Jaipur - 302035 (Rajasthan)
 ISO 9001 | ISO 14001 | ISO 45001

Test Report

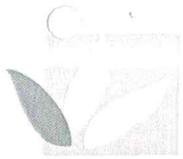
Sample Number:	VEL/YMAM/S/01	Report No.:	VEL/S/2203/31/001
Issued To:	M/s Yodha Mines and Minerals 19-P, Sector-8 Jind Haryana	Format No.:	7.8 F-01
Name & Address of Project:	M/s Yodha Mines and Minerals "Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and District-Sonapat, Haryana.	Party Reference No.:	NIL
Sample Description:	Soil Sample	Reporting Date:	05/04/2022
Sampling Location:	Near Mine Site	Period of Analysis:	31/03/2022 to 05/04/2022
Sampling & Analysis Protocol:	IS 2720, USEPA 3050B & SOP	Receipt Date:	31/03/2022
		Sampling Date:	30/03/2022
		Type of Sampling:	Composite
		Sample Quantity:	2.0 Kg
		Packing Status:	Temp Sealed

S. No.	Parameter	Test-Method	Result	Unit
1.	pH (at 25 °C)	IS : 2720 (P-26) by pH Meter	7.72	--
2.	Conductivity	IS:14767, 2000, RA	0.281	mS/cm
3.	Soil Texture	SOP, SP-87, Issue No.-01	Sandy Loam	--
4.	Color	SOP, SP-78, Issue No.-01	Brown	--
5.	Water holding capacity	SOP, SP-81, Issue No.-01	32.75	%
6.	Bulk density	SOP, SP-80, Issue No.-01	1.49	gm/cc
7.	Chloride as Cl	SOP, SP-85, Issue No.-01	36.18	mg/100g
8.	Calcium as Ca	SOP, SP-82, Issue No.-01	18.60	mg/100g
9.	Sodium as Na	SOP, SP-84, Issue No.-01	44.29	mg/kg
10.	Potassium as K	SOP, SP-84, Issue No.-01	126.41	kg/hect.
11.	Organic Matter	IS:2720 (P-22) Titrimetric Method, RA	0.34	%
12.	Magnesium as Mg	SOP, SP-83, Issue No.-01	8.76	mg/100g
13.	Available Nitrogen as N	IS:14684 Distillation Method, RA	147.05	kg/hect.
14.	Available Phosphorus	SOP, SP-86, Issue No.-01	22.68	kg/hect.
15.	Zinc (as Zn)	USEPA 3050B	2.10	mg/kg
16.	Manganese (as Mn)	USEPA 3050B	4.53	mg/kg
17.	Chromium (as Cr)	USEPA 3050B	0.48	mg/kg
18.	Lead (as Pb)	USEPA 3050B	0.52	mg/kg
19.	Cadmium (as Cd)	USEPA 3050B	0.24	mg/kg
20.	Copper (as Cu)	USEPA 3050B	0.93	mg/kg

*SOP-Laboratory standard operating procedure.



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Laboratory: Plot No. 82A, Sector - 5, IMT Manesar, Gurugram - 122051 (Haryana)
Branch Off: Plot No. 24 & 25, Narayan Vihar, Block-B, Jaipur - 302035 (Rajasthan)
ISO 9001 | ISO 14001 | ISO 45001

Test Report

Sample Number:	VEL/YMAM/S/02	Report No.:	VEL/S/2203/31/002
Issued To:	M/s Yodha Mines and Minerals 19-P, Sector-8 Jind Haryana	Format No.:	7.8 F-01
Name & Address of Project:	M/s Yodha Mines and Minerals "Jainpur-2 Sand Unit" Vill.-Jainpur, Tehsil and District-Sonipat, Haryana.	Party Reference No.:	NIL
Sample Description:	Soil Sample	Reporting Date:	05/04/2022
Sampling Location:	Village- Jainpur	Period of Analysis:	31/03/2022 to 05/04/2022
Sampling & Analysis Protocol:	IS 2720, USEPA 3050B & SOP	Receipt Date:	31/03/2022
		Sampling Date:	30/03/2022
		Type of Sampling:	Composite
		Sample Quantity:	2.0 Kg
		Packing Status:	Temp Sealed

S. No.	Parameter	Test-Method	Result	Unit
1.	pH (at 25 °C)	IS : 2720 (P-26) by pH Meter	7.69	--
2.	Conductivity	IS:14767, 2000, RA	0.275	mS/cm
3.	Soil Texture	SOP, SP-87, Issue No.-01	Sandy Loam	--
4.	Color	SOP, SP-78, Issue No.-01	Brownish	--
5.	Water holding capacity	SOP, SP-81, Issue No.-01	34.66	%
6.	Bulk density	SOP, SP-80, Issue No.-01	1.43	gm/cc
7.	Chloride as Cl	SOP, SP-85, Issue No.-01	37.60	mg/100g
8.	Calcium as Ca	SOP, SP-82, Issue No.-01	16.92	mg/100g
9.	Sodium as Na	SOP, SP-84, Issue No.-01	42.83	mg/kg
10.	Potassium as K	SOP, SP-84, Issue No.-01	127.16	kg/hect.
11.	Organic Matter	IS:2720 (P-22) Titrimetric Method, RA	0.42	%
12.	Magnesium as Mg	SOP, SP-83, Issue No.-01	7.96	mg/100g
13.	Available Nitrogen as N	IS:14684 Distillation Method, RA	158.26	kg./hect.
14.	Available Phosphorus	SOP, SP-86, Issue No.-01	26.11	kg./hect.
15.	Zinc (as Zn)	USEPA 3050B	4.29	mg/kg
16.	Manganese (as Mn)	USEPA 3050B	8.96	mg/kg
17.	Chromium (as Cr)	USEPA 3050B	0.28	mg/kg
18.	Lead (as Pb)	USEPA 3050B	0.64	mg/kg
19.	Cadmium (as Cd)	USEPA 3050B	0.19	mg/kg
20.	Copper (as Cu)	USEPA 3050B	0.98	mg/kg

*SOP-Laboratory standard operating procedure.



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HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

- A. General Information of unit
1. Name & Address of the unit : M/s Yodha Mines and Minerals
: Sand Mine at Jainpur - 2 Unit,
Vill. Jainpur, Distt Sonapat
2. Email id of the unit/occupier : yodhamines@gmail.com
3. Telephone No : 8199899991
4. Fax Nos. : -
5. Date & Time of Inspection : 24/01/2023
6. Category Unit : Red / Orange / Green
7. Type of Units : 17 Cat. / Seriously Polluting / others 2
8. Size of unit based upon investment cost of Plant & Machinery : Large / Medium / Small
9. Name of the representative of the unit with Designation present at the time of the inspection : Sr. Sanjeet, Site Incharge
10. Name of the Directors/partners/Proprietor/ Manager / Occupier etc. : Sr. Sandeep Shokeen, Partner
11. Detail of products / by product manufactured (with capacity of installation & quantity per annum) : Sr. Pardeep Advant, Partner
Yamuna Sand (5333 MT/Day)
12. Detail of Raw Material used (with quantity per annum) : Yamuna Sand
13. Manufacturing Process (in brief) : Mining Activities
14. Detail of Machinery installed involving polluting Process : Mining Activities
15. Date of Commissioning of the unit : 15/02/2016
16. Status of Consent to Establish : Obtained
17. Status of Consent to Operate : Obtained upto 30/09/2023
18. Status of Authorization under HWM Rules : -
- B. Air Pollution
1. Sources of air emissions from process of unit including: Fugitive emissions with type of Boilers/Furness, Capacity & stack height. : Mining Activities
2. Status of online monitoring System (Stacks/AAQ) : If applicable : N.A.
3. Details about deviation in the details/ stack of Air Emission /type of fuel if any already provided to Board. : N.A.
4. Detail of Stacks / Chimneys / Vents : N.A.
5. Whether Height of all stacks / Chimneys as per norms: : N.A.
6. Capacity of D.G. Sets : 35 / N.A.

7. Stack height of D.G. Sets above programme and Whether as per norms : *Provided*
8. Status of Acoustic Enclosure on D.G. Sets : *Provided*
9. Noise results of DG Sets Monitored during inspection: *-*
10. Type of Quantity of Fuel used (Separate for each source) : *Diesel*
11. Status of Air Pollution Control Devices (APCD)
- (a) Required or Not : *Provided*
- (b) Provided or Not : *Provided*
- (c) Detail of APCD provided with detail of all Components: *Wet scrubber*
- (d) Whether Structurally adequate or Not : *Yes*
- (e) Whether operating APCD Satisfactorily : *Yes*
12. Whether provided separate flow meters in case of wet Scrubber
13. Whether maintained Log Book for consumption of Electricity / Chemicals / water for APCD. *|*
14. Detail of treatment of effluent in case of wet scrubber: & its mode of disposal. *N.A.*
15. Whether provided Sampling arrangements on all Stacks / Chimney including DG Sets. *|*
16. General Remarks :

C Water Consumption

1. Sources of water supply : *Private Water Tanker*
2. Detail of measuring devices provided if any such as flow Meters, V-notch etc. : *N.A.*
3. Whether measuring devices has been sealed : *N.A.*
4. Whether maintained the log book for supply of water: From all sources & consumption for various uses. *Yes*
5. Detail of Water Consumption per day / month
- (a) Domestic Purpose : *7.5 KL/D*
- (b) Boiler / Cooling / *Dust suspension* : *12.0 KL/D*
- (c) Industrial use (Easily Biodegradable) : *Nil*
- (d) Industrial use (Non Easily Biodegradable) : *Nil*
- (e) Other : *Nil*
6. General Remarks :

D Water Pollution

1. Source & processes of Water Pollution including raw: Water treatment if any *Domestic effluent only*
2. No. of outlets for discharging of effluent
- Domestic: *01*
- Trade : *Nil*

3. Quantity of Effluent in KLD	149	Domestic: 7.0 KLD	
		Trade : Nil	
4. Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP)	:	STP	ETP
(a) Required or Not	:		
(b) Installed or Not	:		N.A.
(c) Detail of STP/ETP Provided (if required) with Detail of all components and technology used	:		
(d) Whether structurally adequate or not	:		
(e) Whether operating STP / ETP Satisfactorily	:		
(f) Whether provided online chemical dosing system/ pH meter	:		
5. Mode of Discharge of effluent	Domestic :	Septic tank	
	Trade :	N.A.	
6. Name of Water recipient body if any	:		
7. Detail of land in case effluent is discharged for Percolation / irrigation purpose with justification for Its 100% utilization.	:		
8. Status of ZLD as per CPCB directions if applicable	:		
9. Whether provided flow meters on outlet & inlet of ETP / STP	:		
10. Whether provided separate electricity meter on ETP / STP	:		N.A.
11. Whether maintained Log Book for consumption of Electricity / Chemicals / Quantity of effluent.	:		
12. Status of online monitoring System, if applicable	:		
13. General Remarks	:		

E. Hazardous Waste Management

1. Category of Hazardous Waste generated as per rules:	
2. Type & Qty. of Hazardous Waste generated	: (i) incinerable (ii) recyclable (iii) disposable for landfill (iv) Total
3. Stock-Pile Quantity of Hazardous Waste	:
4. Mode of Disposal & treatment of Haz. Waste	:
5. Size of Hazardous waste storage site	:
6. Display Board for Hazardous Waste at Factory Gate : Provided or not	:

- 7. Whether agreement made with the service provider; for disposal of hazardous waste (if yes, give detail with validity) 150
- 8. Details of Hazardous Waste transported to service provider : N.A.

F. Hazardous Chemicals Handling & Management and PLI Act, 1991

- 1. List & Qty. of Hazardous chemical handled & used : (if any) with threshold quantity /
- 2. Whether prepared on site emergency plan and taken : Insurance policy under PLI Act, 1991. N.A.
- 3. Name of insurer agency with date & validity of policy: /
- 4. Whether Hazardous chemicals handling & storage : Facility is adequate.

The Unit has been inspected in reference to NGT case no. OA No. 518/2022, Vikas Kumar v/c State of Haryana. During inspection it has been found that mining activities are carried out inside river bed away from river stream whose temporary bridge not required as this area is connected to main land. At present no temporary bridge has been constructed by the Unit.

Signature of the representative of the unit
Name Designation & Address

[Handwritten Signature]
[Handwritten Name]

24-1-2023

Signature of the Officer / Officers
of the Board who conducted the
inspection

[Handwritten Signature]
 24/01/2023
 (Ravinder Yadav, A&B)
Name & Designation

Item No. 6

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

(Through Physical Hearing with Hybrid VC Option)

Original Application No. 581/2022

Vikas Kumar

...Applicant

Versus

State of Haryana & Ors.

...Respondents

Date of hearing: 22.03.2023

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None for the applicant.

Respondents: Mr. Rahul Khurana, Advocate for Respondents No. 1 to 4.
Mr. Anil, Mining Officer, Sonipat and Mr. Rajesh, Mining Officer, Sonipat (through VC).
Mr. Raj Panjwani, Senior Advocate, Amicus Curie.
Mr. Pinaki Misra, Sr. Advocate with Mr. Narender Pal Singh, Advocate for respondent no. 5.
Mr. Gi.Gi. George, Advocate for respondent-7.

Application is registered based on a letter petition received by Post.

ORDER

1. Replies/response have been filed by respondent no. 1-State of Haryana vide email dated 23.02.2023, by respondent No. 3-HSPCB vide email dated 27.01.2023, by respondent No. 4-Deputy Commissioner, Sonipat vide email dated 30.01.2023, by Respondent no. 5-the Project Proponent vide email dated 19.11.2022.

2. Mr. Gi.Gi. George, Advocate has appeared for respondent no. 7-Ministry of Jal Shakti and seeks time to file reply on behalf of respondent no. 7-Ministry of Jal Shakti.

3. None has appeared for respondent no. 6-MoEF & CC. In view of the nature of questions involved response of the respondent no. 6-MoEF & CC is considered to be essential.
4. The Registry is directed to issue notice to respondents No. 6 again along with copies of the application, report of the Joint Committee, replies and documents attached with the same.
5. Replies/response by respondents no. 6 and 7 be filed within three weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF. In their reply respondents no. 6 and 7 shall specifically mention their response to the aspects of permissibility of construction of temporary bridges/roads pathways on/in the stream of river for mining with requisite details regarding impact of the same on the river ecology, its morphology and aquatic life etc. and also incidence of construction of such temporary bridges/roads pathways on/in the stream of river for mining in the entire Country.
6. The *amicus curie*-Mr. Raj Panjwani, Sr. Advocate is also requested to submit his repose/suggestions for assisting this Tribunal in just and proper adjudication of the questions involved in the case.
7. List for further consideration on 19.04.2023
8. Interim order dated 23.02.2023 directing that no further permission for construction of any temporary bridge across river Yamuna for facilitating any sand mining and allied activities be granted in the State of Haryana shall continue to operate till further orders to the contrary.

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9. A copy of this order be sent to the Secretaries, MoEF & CC and Ministry of Jal Shakti respectively by email for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

March 22, 2023